

ORISSA HIGH COURT

FILING REPORT AS ON :31/07/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	ARBP/000052/2023	M/S. JAGANNATH PRASAD NURSERY, BBSR VS ODISHA LIVELIHOODS MISSION, BBSR	NILAKANTHA JUJHARSINGH VS	// ()
2	BLAPL/0008543/2023	PRABIN @ KANHA @ PRANAB KUMAR PUROHIT VS STATE OF ODISHA	MAHES DAS VS	KHARIAR /189 /2023 () //
3	BLAPL/0008544/2023	ASHOK KUMAR MALLIK VS STATE OF ODISHA	ASWINI KUMAR MISHRA (3) VS	/ /0 () //
4	BLAPL/0008545/2023	PANCHANAN PATRA VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	/ /0 () //
5	BLAPL/0008546/2023	SULACHANA DEBI @ SMT. SULOCHANA DEVI @ DARA VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	SIMULIA /176 /2023 () //
6	BLAPL/0008547/2023	DUSMANTA SAHOO VS STATE OF ODISHA	BICHITRA NARAYANA SATAPATHY VS	KUJANGA /283 /2023 () //
7	BLAPL/0008548/2023	KHITESWAR @ RINKU PATEL VS STATE OF ODISHA	SWARAJ PATEL VS	BHASMA /121 /2023 () //
8	BLAPL/0008549/2023	MD. SAKIB VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	/ /0 () //
9	BLAPL/0008550/2023	PABITRA BEHERA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	INDUASTRIAL,NISA /150 /2021 () //
10	BLAPL/0008551/2023	KANTHESWAR SETHI @ SONY VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	KHARABEL NAGAR P.S. /298 /2023 () //
11	BLAPL/0008552/2023	ROHINI LAXMAN KALE @ R.L.KALE VS STATE OF ODISHA	S.S.RAY (2) VS	MUNIGUDA /178 /2023 () //

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12	BLAPL/0008553/2023	GANESWAR PRADHAN VS STATE OF ODISHA(VIG.)	GHANASHYAM MUDULI VS	BALASORE VIGILANCE /18 /2023 () //
13	BLAPL/0008554/2023	MANOJ GAIKWAD VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	/ /0 () //
14	BLAPL/0008555/2023	RITU RANA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	BUGUDA /447 /2023 () //
15	BLAPL/0008556/2023	KRUSHNA CHANDRA MAITY VS STATE OF ODISHA	BICHITRA NARAYANA SATAPATHY VS	ERASAMA /261 /2023 () //
16	BLAPL/0008557/2023	MUKA @ MUKESH MADKAMI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MALKANGIRI /213 /2020 () //
17	BLAPL/0008558/2023	PRAVAT KUMAR SAHANI VS STATE OF ODISHA	DEEPAK KU SAHOO VS	/ /0 () //
18	BLAPL/0008559/2023	BICHITRA BEHERA VS STATE OF ODISHA	ASHOK KUMAR BEHERA VS	JAJPUR TOWN /197 /2023 () //
19	BLAPL/0008560/2023	BIPIN BALIARSINGH VS STATE OF ODISHA	MAHES DAS VS	KOTOAGARH /89 /2020 () //
20	BLAPL/0008561/2023	SEKHAR UTHANSINGH VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BAMUNIGAM /3 /2023 () //
21	BLAPL/0008562/2023	SATYAJIT PANIGRAHI VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	MADHUPATNA /134 /2023 () //
22	BLAPL/0008563/2023	TUKU @ RABI BISWAL VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	KAMAKHYANAGAR /98 /2022 () //
23	BLAPL/0008564/2023	ARJUN YADAV	CHANDANA MISHRA	GOCHHAPADA /47 /2020

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		VS	VS	()
24	BLAPL/0008565/2023	STATE OF ODISHA SUDHAKAR NAYAK	CHANDANA MISHRA	// PHIRINGIA /121 /2022
		VS	VS	()
25	BLAPL/0008566/2023	STATE OF ODISHA DHANURJAYA BHATRA	ASIT KUMAR JENA	// ORKEL /13 /2020
		VS	VS	()
26	BLAPL/0008567/2023	STATE OF ODISHA CHAMAN NAYAK	ASIT KUMAR JENA	// CHITRAKONDA /168 /2021
		VS	VS	()
27	BLAPL/0008568/2023	STATE OF ODISHA BARUN MAJUMDAR	JUGALA KISHORE PANDA	// ORKEL /173 /2021
		VS	VS	()
28	BLAPL/0008569/2023	STATE OF ODISHA KAILASH DEHURY @ HARI	SAILABALA JENA	// JENAPUR /132 /2023
		VS	VS	()
29	BLAPL/0008570/2023	STATE OF ODISHA SURYAMANI NAYAK	AJIT KUMAR RAUT	// JHARSUGUDA SADAR /158 /2023
		VS	VS	()
30	BLAPL/0008571/2023	STATE OF ODISHA SUJIT KUMAR BAIDYA	MANAS KUMAR CHAND	// CHAMPUA /96 /2023
		VS	VS	()
31	BLAPL/0008572/2023	STATE OF ODISHA KAISHALYA CHANDRAKANTA POWER	S.S.RAY (2)	// MUNIGUDA /178 /2023
		VS	VS	()
32	BLAPL/0008573/2023	STATE OF ODISHA BISHI @ BISHIKESHAN GATAN	SUCHIT KUMAR NAYAK	// JEYPORE SADAR /119 /2017
		VS	VS	()
33	BLAPL/0008574/2023	STATE OF ODISHA PINTU SWAIN	SANTOSH KUMAR MAHANTY	// BADAGADA /298 /2023
		VS	VS	()
34	BLAPL/0008575/2023	STATE OF ODISHA MD. SAKIR HUSSAIN @ SAKIR HUSSAIN	PRIYA RANJAN SINGH	// BARBIL /129 /2023
		VS	VS	()

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35	BLAPL/0008576/2023	STATE OF ODISHA RABINDRA MALIK VS	UDIT RANJAN JENA VS	// TIHIDI /35 /2018 ()
36	BLAPL/0008577/2023	STATE OF ODISHA MANAS KUMAR PARIDA VS	PRASANTA KUMAR PANDA VS	// BALASORE VIGILANCE /19 /2023 ()
37	BLAPL/0008578/2023	STATE OF ODISHA RAJU MADKAMI VS	JUGALA KISHORE PANDA VS	// ORKEL /173 /2021 ()
38	BLAPL/0008579/2023	STATE OF ODISHA PRAFULLA HANTAL VS	PRASANTA KUMAR SAHOO VS	// SUNABEDA /41 /2022 ()
39	BLAPL/0008580/2023	STATE OF ODISHA RAJA @ SIBASIS KUMAR BEHERA VS	ASUTOSH TRIPATHY VS	// ANGUL TOWN /250 /2023 ()
40	BLAPL/0008581/2023	STATE OF ODISHA PITER HARIJAN VS	ARIJEET MISHRA VS	// JEYPORE MAHILA /80 /2021 ()
41	BLAPL/0008582/2023	STATE OF ODISHA IQBAL KHAN VS	SATYA RANJAN MULIA VS	// / /0 ()
42	BLAPL/0008583/2023	STATE OF ODISHA RANJAN KUMAR PRADHAN VS	AMULYA RATNA PANDA VS	// / /0 ()
43	BLAPL/0008584/2023	STATE OF ODISHA BEBI DEVI VS	BIJAYA KUMAR RAGADA VS	// / /0 ()
44	BLAPL/0008585/2023	STATE OF ODISHA AJAYA KHOSLA VS	ARIJEET MISHRA VS	// KAKIRIGUMMA /38 /2023 ()
45	BLAPL/0008586/2023	STATE OF ODISHA SURENDRA MAJHI VS STATE OF ODISHA	HIMANSHU BHUSAN DASH VS	// DORAGUDA PS /31 /2021 () //

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46	BLAPL/0008587/2023	K. PRASAD VS STATE OF ODISHA	HIMANSHU BHUSAN DASH VS	RAYAGADA G.R.P. /19 /2023 () //
47	BLAPL/0008588/2023	LATIF KHAN @ LATIF VS STATE OF ODISHA	SABYASACHI MISHRA VS	NAYAPALLI P.S. /124 /2023 () //
48	BLAPL/0008589/2023	JASUA GAMANGA VS STATE OF ODISHA	GOUTAM LENKA VS	ADVA /63 /2021 () //
49	BLAPL/0008590/2023	SANJAYA GAMANGA VS STATE OF ODISHA	GOUTAM LENKA VS	ADVA /63 /2021 () //
50	BLAPL/0008591/2023	NABIN GANDA VS STATE OF ODISHA	PRATAP CHANDRA CHHINCHANI VS	NABARANGAPUR TOWN /111 /2023 () //
51	BLAPL/0008592/2023	MICHAEL GAMANGO @ MIKHAILL GAMANGO VS STATE OF ODISHA	GOUTAM LENKA VS	ADVA /63 /2021 () //
52	BLAPL/0008593/2023	KRUSHAN KIRSANI @ KUSTA VS STATE OF ODISHA	SURYAKANTA DASH VS	BOIPARIGUDA /114 /2021 () //
53	BLAPL/0008594/2023	ANIL KHORA VS STATE OF ODISHA	ARIJEET MISHRA VS	SUNABEDA /47 /2023 () //
54	BLAPL/0008595/2023	GANESH SAHU VS STATE OF ODISHA	ASHOK DAS VS	DHARAKOT PS /314 /2022 () //
55	BLAPL/0008596/2023	ANSUMAN HARPAL VS STATE OF ODISHA	KRANTI PRABHA MUKHI VS	SECTOR-19 /49 /2023 () //
56	BLAPL/0008597/2023	RAJ KUMAR SAHU VS STATE OF ODISHA	BINAPANI PRADHAN VS	/ /0 () //
57	BLAPL/0008598/2023	BHUPENDRA	TANMAYA KUMAR MOHANTY	/ /0

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		VS	VS	()
		STATE OF ODISHA		//
58	BLAPL/0008599/2023	PRASENJIT DAS	AMULYA RATNA PANDA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
59	BLAPL/0008600/2023	AMARESWAR NAYAK	UMESH KUMAR LENKA	BALASORE VIGILANCE /19 /2023
		VS	VS	()
		STATE OF ODISHA(VIG.)		//
60	BLAPL/0008601/2023	DEEPAK KUMAR	SWASTIK MOHANTY	SAHADEV KHUNTA /303 /2023
		VS	VS	()
		STATE OF ODISHA		//
61	BLAPL/0008602/2023	IREN NAYAK	ARIJEET MISHRA	BORIGUMMA /216 /2022
		VS	VS	()
		STATE OF ODISHA		//
62	BLAPL/0008603/2023	ABHAY @ ABHAYA HARIJAN	SURYAKANTA DASH	JEYPORE SADAR /158 /2023
		VS	VS	()
		STATE OF ODISHA		//
63	BLAPL/0008604/2023	SILU @ PRAMOD BEHERA	JULU KHANSAMA	HANDAPA /134 /2023
		VS	VS	()
		STATE OF ODISHA		//
64	BLAPL/0008605/2023	RASHMI RANJAN MALLICK	GYANA RANJAN DHAL	LINGARAJ P.S. /180 /2023
		VS	VS	()
		STATE OF ODISHA		//
65	BLAPL/0008606/2023	SANTOSH SAHOO	PRAVASH CHANDRA JENA	ABHAYACHANDPUR /110 /2023
		VS	VS	()
		STATE OF ODISHA		//
66	CMAPL/0000537/2023	RABINDRANATH @ RABINDRANATH SWAIN	SATYA RANJAN PATI	//
		VS	VS	()
		STATE OF ODISHA		//
67	CMAPL/0000538/2023	BADA BEMAL	ADV	//
		VS	VS	()
		STATE OF ODISHA		//
68	CMAPL/0000539/2023	MANI MACHHA	ADV	//
		VS	VS	()

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69	CMAPL/0000540/2023	STATE OF ODISHA SK.RAFIQ @ MAHAMMAD RAFFI VS SEIKH SUDAM HUSAN	RAMESH CHANDRA SWAIN VS	// // 0 //
70	CMAPL/0000541/2023	NIGAMANANDA DAS VS PRINCIPAL SECY. TO GOVT. OF ORISSA, SCHOOL AND MASS EDUCATION	ADV. VS	// 0 //
71	CMP/0000834/2023	ARUN KUMAR SINGH SAMANT VS SARAJU SINGH SAMANT	DURLLABHA RANJAN MISHRA VS	// 0 //
72	CMP/0000835/2023	GOLEKHA CHARAN SAHOO VS ANANTA PRASAD MOHANTY	HEMANTA KUMAR RATSINGH VS	// 0 //
73	CMP/0000836/2023	GOPAL CHANDRA MISHRA VS RABINARAYAN MISHRA	JITENDRA KUMAR MISHRA (2) VS	// 0 //
74	CMP/0000837/2023	AJIT PRASAD DAS VS PRAMILA DAS	PRASANTA KUMAR SATAPATHY VS	// 0 //
75	CMP/0000838/2023	SWATANTRA SHARMA VS MINU PANDEY	SUKANTA KUMAR NAYAK VS	// 0 //
76	CMP/0000839/2023	NIRANJAN DAS VS SETTLEMENT OFFICER, BERHAMPUR	AKSHAYA KUMAR SAHOO VS	// 0 //
77	CMP/0000840/2023	SIDDHIRIDDHI INTERNATIONAL PVT. LTD., KEONJHAR VS SUBHASISH DAS	HARJEET ROY VS	// 0 //
78	CMP/0000841/2023	ABDUL HAKIM KHAN VS ASIF ALI KHAN	AJAYA KUMAR PRADHAN VS	// 0 //
79	CONTC/0005424/2023	PRASANTA KUMAR MISHRA VS ASWATHY S, I.A.S.	ADV VS	// 0 //

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80	CONTC/0005425/2023	GIRISH CHANDRA PRADHAN VS ASWATHY S, I.A.S.	ADV VS	// 0 //
81	CONTC/0005426/2023	AGURIN BIBI VS S ASWATHY, IAS	ADV. VS	// 0 //
82	CONTC/0005427/2023	SANTOSH KUMAR BEHERA VS ROHIT KUMAR LENKA, I.F.S.	ADV VS	// 0 //
83	CONTC/0005428/2023	RATNAKAR PALEI VS ROHIT KUMAR LENKA, I.F.S.	ADV VS	// 0 //
84	CONTC/0005429/2023	BADRI NARAYAN RAY VS DR. KARTIK PRASAD JENA, REGIONAL DIRECTOR OF EDUCATION, BBSR	ADV VS	// 0 //
85	CONTC/0005430/2023	BIRANCHI NARAYAN RAY VS AUROBINDA AGRAWAL, PRINCIPAL SECY., HIGHER EDUCATION DEPT.	ADV VS	// 0 //
86	CONTC/0005431/2023	MADHURI MAHARANA VS BINITA SENAPATI, DISTRICT EDUCATION OFFICER, GANJAM	ADV VS	// 0 //
87	CONTC/0005432/2023	SUDHIR KUMAR SAHOO VS ASWINI KUMAR MISHRA, I.A.S.	ADV VS	// 0 //
88	CONTC/0005433/2023	NARENDRA KUMAR RAY CHOUDHURY VS COMMISSIONER OF CONSOLIDATION, BBSR	SUBHRANSU THAKUR VS	// 0 //
89	CONTC/0005434/2023	UMME HABIBA VS ASHISH KUMAR SINGH, IPS	ADV. VS	// 0 //
90	CONTC/0005435/2023	PURNA CHANDRA MAHAPATRA VS DIBYA JYOTI PARIDA, COLLECTOR CUM C.E.O., ASKA N.A.C., GANJAM	ADV. VS	// 0 //
91	CONTC/0005436/2023	BANSIDHAR DALAI	ADV	//

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		VS	VS	0
92	CONTC/0005437/2023	S.ASWASTHY, COMMISSIONER CUM SECY., S AND ME DEPT. PRIYATAMA MISHRA	ADV.	//
		VS	VS	0
93	CONTC/0005438/2023	SATYA RANJAN SAHOO, DIRECTOR OF SECY. EDU., H.O.D. BUILDING, BBSR BANSIDHAR DALAI	ADV	//
		VS	VS	0
94	CONTC/0005439/2023	BINITA SENAPATI, DISTRICT EDUCATION OFFICER, BERHAMPUR MADHU SUDAN PRAMANIK	ADV	//
		VS	VS	0
95	CONTC/0005440/2023	S.ASWASTHY, COMMNR. CUM SECY., S AND ME DEPT. PRAVATI KUMARI PRADHAN	ADV	//
		VS	VS	0
96	CONTC/0005441/2023	SATYA RANJAN SAHOO, DIRECTOR OF SECONDARY EDUCATION, ODISHA JADUNATH SAMAL	ADV.	//
		VS	VS	0
97	CONTC/0005442/2023	ASWASTHY S, IAS DEBABRATA ACHARYA	ADV	//
		VS	VS	0
98	CONTC/0005443/2023	SAMRAT GOUDA, I.F.S. NIRANJAN GURU	SAMEER KUMAR DAS	//
		VS	VS	0
99	CONTC/0005444/2023	PRADEEP KUMAR DASH, DIRECTOR, SECONDARY EDUCATION, ODISHA SHANTILATA SWAIN	ADV	//
		VS	VS	0
100	CONTC/0005445/2023	ARAVIND AGRAWAL, I.A.S. GITANJALI SAHOO	SAMEER KUMAR DAS	//
		VS	VS	0
101	CONTC/0005446/2023	PRADEEP KUMAR DASH, DIRECTOR, SECONDARY EDUCATION, ODISHA, BBSR. SANKARSAN ARISAL	SAMEER KUMAR DAS	//
		VS	VS	0
102	CONTC/0005447/2023	PRADEEP KUMAR DASH, DIRECTOR, SECONDARY EDUCATION, ODISHA LAXMIDHAR SAHOO	ADV.	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
103	CONTC/0005448/2023	BANOTH PREM SINGH RAJESH DHANGADAMAJHI VS	JANAKI KANTA MAHAPATRA VS	// // ()
104	CONTC/0005449/2023	P. ANVESHA REDDY, IAS AJAY KUMAR PANDA VS	NRUSINGH CHARAN ROUT VS	// // ()
105	CONTC/0005450/2023	KRUTIBAS BARIK, DISTRICT EDUCATION OFFICRE, JAJPUR KAILASH CHANDRA BEHERA VS	NRUSINGH CH. ROUT VS	// // ()
106	CONTC/0005451/2023	KRUTIBAS BARIK, D.E.O., JAJPUR MUKUNDA PRASAD DAS VS	NRUSINGH CHARAN ROUT VS	// // ()
107	CONTC/0005452/2023	KRUTIBAS BARIK, DISTRICT EDUCATION OFFICER, JAJPUR BHARAT CHANDRA MALLICK VS	ADV. VS	// // ()
108	CONTC/0005453/2023	ANU GURG, ADDL. CHIEF SECY.,W.R. DEPT. SURYAKANTI SAHU VS	ADV VS	// // ()
109	CONTC/0005454/2023	DHARMARAJ PARIDA, BLOCK DEVLOPMENT OFFICER, POLASARA SOUMYARANJAN THANAPATI VS	AUROBINDA SAHOO VS	// // ()
110	CONTC/0005455/2023	ASWATHY S., I.A.S. DR. PUSPALATA ROUT VS	ADV VS	// // ()
111	CONTC/0005456/2023	PROF. SABITA ACHARYA, VICE CHANCELLOR, UTKAL UNIVERSITY, BBSR NARAYAN NAYAK VS	ADV VS	// // ()
112	CONTC/0005457/2023	ANU GARG, I.A.S. AMITA KUMARI JENA VS	ADV VS	// // ()
113	CONTC/0005458/2023	SHALINI PANDIT, I.A.S. GHASIRAM BIBHAR VS	ADV VS	// // ()
		DR. MONA SHARMA, I.A.S.		//

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114	CONTC/0005459/2023	SURENDRA MOHANTY VS ANU GARG, I.A.S.	ADV VS	// 0 //
115	CONTC/0005460/2023	CHANDRA SEKHAR SAMAL VS ANU GARG, I.A.S	ADV VS	// 0 //
116	CONTC/0005461/2023	GOURAHARI PATRA VS SANJAY KUMAR SINGH, I.A.S.	GOPAL PRASAD JENA VS	// 0 //
117	CONTC/0005462/2023	MINATI NAYAK VS USHA PADHI, I.A.S.	BHABANI SANKAR TRIPATHY 1 VS	// 0 //
118	CONTC/0005463/2023	PURNIMA SAHOO VS USHA PADHI, I.A.S.	BHABANI SANKAR TRIPATHY 1 VS	// 0 //
119	CONTC/0005464/2023	NAMITA MISHRA VS USHA PADHI, I.A.S.	BHABANI SANKAR TRIPATHY 1 VS	// 0 //
120	CONTC/0005465/2023	SNEHALATA PANDA VS USHA PADHI, IAS	BHABANI SANKAR TRIPATHY (1) VS	// 0 //
121	CONTC/0005466/2023	SHIBANI PODH@SA VS RAMESH CH. MISHRA, EXECUTIVE ENGINR.,(AGRICULTURE), SAMBALPUR	ADV VS	// 0 //
122	CONTC/0005467/2023	GIRJA SANKAR NANDA VS ANU GARG, ADDL. CHIEF SECY., WATER RESOURCES DEPT.	NIHAL RATH VS	// 0 //
123	CONTC/0005468/2023	ASTIK RANJAN SINGH DEO VS SALINI PANDIT, IAS	ADV. VS	// 0 //
124	CONTC/0005469/2023	RABINDRANATH KHATUA VS BRUNDBAN SATAPATHY, DIRECTOR ELEMENTARY EDUCATION, ODISHA	ADV VS	// 0 //
125	CONTC/0005470/2023	DAMBARUDHAR BARIK	ADV	//

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		VS	VS	0
126	CONTC/0005471/2023	ASWATHY S., I.A.S. ATUL KUMAR MISHRA	ADV	//
		VS	VS	0
127	CONTC/0005472/2023	ASWATHY S., I.A.S. KANCHANBALA CHAND	ADV	//
		VS	VS	0
128	CONTC/0005473/2023	ASWATHY S., I.A.S. RAJKISHORE DAS	ADV	//
		VS	VS	0
129	CONTC/0005474/2023	ASWATHY S., I.A.S. SANDHYARANI MOHANTA	ADV	//
		VS	VS	0
130	CONTC/0005475/2023	ASWATHY S., I.A.S. PRAFULLA KUMAR MISHRA	ADV	//
		VS	VS	0
131	CONTC/0005476/2023	ASWATHY S., I.A.S. SUDHIR KUMAR PARIDA	ADV	//
		VS	VS	0
132	CONTC/0005477/2023	SAROJ KUMAR SAMAL, I.A.S. BIJAYA BARIKI	ADV	//
		VS	VS	0
133	CONTC/0005478/2023	SAROJ KUMAR SAMAL, I.A.S. BHAWANI SHANKAR KISHAN	ADV	//
		VS	VS	0
134	CONTC/0005479/2023	SAROJ KUMAR SAMAL, I.A.S. SANJIB KUMAR DEY	ADV	//
		VS	VS	0
135	CONTC/0005480/2023	SAROJ KUMAR SAMAL, I.A.S. SAMEER KUMAR KHOSLA	ADV	//
		VS	VS	0
136	CONTC/0005481/2023	SAROJ KUMAR SAMAL, I.A.S. ROJI JENA	ADV	//
		VS	VS	0

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137	CONTC/0005482/2023	SAROJ KUMAR SAMAL, I.A.S. KAILASH CHANDRA PARIDA VS	ADV. VS	// // 0
138	CONTC/0005483/2023	SATYABRATA SAHU, SECY., F AND E DEPT., BBSR BASANTI BEHERA VS	ADV. VS	// // 0
139	CONTC/0005484/2023	SANJAYA KUMAR SINGH, PRINCIPAL SECY., R.D. DEPT., ODISHA, BBSR. AVARANI BOSE VS	SANJIB SWAIN VS	// // 0
140	CONTC/0005485/2023	ASWATHY S, I.A.S. NIMAI CHARAN PARIDA VS	ADV. VS	// // 0
141	CONTC/0005486/2023	SHUBHA SHARMA, SECY. TO GOVT., H AND FW DEPT., BBSR BIMAL KUMAR JAIN VS	ADV VS	// // 0
142	CONTC/0005487/2023	CHANCHAL RANA, I.A.S. PATITAPABAN DUTTA DASH VS	ADV. VS	// // 0
143	CONTC/0005488/2023	SATYABRATA SAHU, IAS LAXMIPRIYA MOHAPATRA VS	ADV VS	// // 0
144	CONTC/0005489/2023	SUSANTA KUMAR DASH, I.A.S. SUSANTA KUMAR SAHU VS	ADV. VS	// // 0
145	CONTC/0005490/2023	SATYABRATA SAHU, IAS TRAILOKYARANJAN DASH VS	ADV. VS	// // 0
146	CONTC/0005491/2023	ASWASTHI S, IAS DILLIP KUMAR MOHAPATRA VS	ADV VS	// // 0
147	CONTC/0005492/2023	MANOJ KUMAR PADHY, DIRECTOR OF TECHER EDU. AND STATE COUNCIL OF EDU. RESEARCH AND TRAINING, ODISHA KELU CHARAN MOHAPATRA VS	ADV VS	// // 0
		SALINI PANDIT, I.A.S.		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	CONTC/0005493/2023	SIABANANDA BEHERA VS SALINI PANDIT, IAS	ADV. VS	// 0 //
149	CONTC/0005494/2023	ABANI PRASAD DASH VS MANORANJAN MISHRA, EIC CUM SECY., DEPT. OF WORKS, LOKSEBA BHAWAN, BBSR	ADV. VS	// 0 //
150	CONTC/0005495/2023	SURYA ABHISEK VS ARAVIND AGRAWAL, PRINCIPAL SECY., HIGHER EDUCATION DEPT.	BISHAL BAIVAB VS	// 0 //
151	CONTC/0005496/2023	SITA DEI VS ASWATHY S, IAS	ADV. VS	// 0 //
152	CONTC/0005497/2023	SUBHRANSU PRASAD ACHARYA VS USHA PADHI, I.A.S.	PRASANTA KUMAR MISHRA VS	// 0 //
153	CONTC/0005498/2023	SABITA PRUSTY VS ASWATHY S, IAS	ADV. VS	// 0 //
154	CONTC/0005499/2023	AKHILENDRA MOHANTY VS PURNA CHANDRA RATHA, ADDL., CHIEF ENGINEER, IRRIGATION DEPT.	ADV VS	// 0 //
155	CONTC/0005500/2023	JAHARLAL UPADHYAYA VS ASWATHI S, I.A.S.	ADV VS	// 0 //
156	CONTC/0005501/2023	BIJAY KUMAR DASH VS ASWATHY S, IAS	ADV. VS	// 0 //
157	CONTC/0005502/2023	PRADEEP KUMAR SAHU VS ASWATHY S, IAS	ADV. VS	// 0 //
158	CONTC/0005503/2023	PRAMOD KUMAR CHAND VS ASWATHY S, IAS	ADV. VS	// 0 //
159	CONTC/0005504/2023	BANSHIDHAR PANDA	ADV.	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
160	CONTC/0005505/2023	ASWATHY S, IAS M/S UNIVERSAL SECURITY SERVICE, MAYURBHANADV		//
		VS	VS	()
161	CONTC/0005506/2023	AJIT NARAYAN PRASAD GIRI, EXECUTIVE OFFICER, PATTAMUNDAI MUNICIPALITY, KENDRAPARA RABINDRA KUMAR PANDA	ADV.	//
		VS	VS	()
162	CONTC/0005507/2023	ASWATHY S, IAS PURNA CHANDRA SAHOO	ADV.	//
		VS	VS	()
163	CONTC/0005508/2023	ASWATHY S, IAS QUOSAIN SULTAN SIDDIQUA	ADV	//
		VS	VS	()
164	CONTC/0005509/2023	GOPAL KRUSHNA BISOI, DISTRICT TRANSPORT MANAGER (ADMN) ORISSA STATE ROAD TRANSPORT CORPORATION QUOSAIN SULTAN SIDDIQUA	ADV	//
		VS	VS	()
165	CONTC/0005510/2023	ANANTA KISHORE BEHERA, ACCOUNTANT GENERAL, BBSR PRASANTA KUMAR SATAPATHY	ARUN KUMAR ROUT	//
		VS	VS	()
166	CONTC/0005511/2023	DR. UDHABA CH. MAJHI, REGISTER COOPERATIVE SOCIETY, ODISHA BIJAYA KUMAR SABAT	SANDHYARANI PANI	//
		VS	VS	()
167	CONTC/0005512/2023	DR. ARABINDA KUMAR PADHEE, PRINCIPAL SECRETARY, DEPTT. OF AGRICULTURE AND FARMERS EMPOWERMENT SARADA PRASAD LENKA	ADV.	//
		VS	VS	()
168	CONTC/0005513/2023	SANJAY KUMAR SINGH, IAS KAMAL KUMAR PATTNAIK	PRADEEP KUMAR MAHAPATRA	//
		VS	VS	()
169	CONTC/0005514/2023	AJIT KUMAR SATHPATHY, DIVISIONAL FOREST OFFICER AND WILDLIFE WARDEN, CITY FOREST DIVISION, BBSR GAYADHAR NAYAK	ADV.	//
		VS	VS	()
170	CRLA/0000834/2023	PRADEEP KUMAR DAS, DIRECTOR OF SECONDARY EDUCATION, ODISHA TUNI DHAL	BIJAYA KUMAR MISHRA	// CHANDUA /30 /2016
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	CRLA/0000835/2023	STATE OF ODISHA PRAKASH MAHALIK @ KALIA VS	PANCHANAN PANIGRAHI VS	// CUTTACK VIGILANCE /4 /2021 ()
172	CRLA/0000836/2023	STATE OF ODISHA(VIG.) SANTARA MAJHI VS	TARA PRASAD MOHAPATRA VS	// TUREIKELA /24 /2018 ()
173	CRLA/0000837/2023	STATE OF ODISHA MADHAB NAIK VS	OM PRAKASH SARAN VS	// DHENKANAL SADAR /257 /2017 ()
174	CRLA/0000838/2023	STATE OF ODISHA BHUBANESWAR GIRI VS	TARA PRASAD MOHAPATRA VS	// BALASORE VIGILANCE /38 /2012 ()
175	CRLA/0000839/2023	STATE OF ODISHA(VIG.) KOILI ROUT VS	DEBANAN DAS VS	// KHUNTUNI /18 /2018 ()
176	CRLA/0000840/2023	STATE OF ODISHA DILIP SAGARIA @ DILIP SAGARIA @ HARIJAN VS	UMAKANTA BARIK VS	// KOKSARA /66 /2014 ()
177	CRLA/0000841/2023	STATE OF ODISHA AJIT KUMAR NEGI VS	HEMANT KUMAR MUND VS	// KORAPUT VIGILANCE /13 /2014 ()
178	CRLA/0000842/2023	STATE OF ODISHA(VIG.) TUKUNA @ SABYASACHI PADHIARY VS	GOPAL KRISHNA NAYAK VS	// SURADA /69 /2017 ()
179	CRLA/0000843/2023	STATE OF ODISHA CHHABILA BHOI VS	UDIT RANJAN JENA VS	// TUSRA /6 /2020 ()
180	CRLA/0000844/2023	STATE OF ODISHA DHIREN ANDIA VS	BINI MISHRA VS	// JALESWAR /232 /2023 ()
181	CRLA/0000845/2023	STATE OF ODISHA SURENDRA BISWAL @ BIDESHI BISWAL VS	UDIT RANJAN JENA VS	// BOLANGIR SADAR /227 /2016 ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	CRLA/0000846/2023	PRASANTA PRADHANI VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	LAXMIPUR /146 /2020 () //
183	CRLA/0000847/2023	ALOK KUMAR DASH VS STATE OF ODISHA	ASHWINI KUMAR DAS VS	KALINGA NAGAR /224 /2022 () //
184	CRLA/0000848/2023	SK. JALALUDDIN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 () //
185	CRLA/0000849/2023	SANGITA KERKETTA VS STATE OF ODISHA	SATYA NARAYAN MISHRA (4) VS	RAIBAGA /22 /2020 () //
186	CRLA/0000850/2023	SUSIL NAIK VS STATE OF ODISHA	BIBHU PRASAD DAS VS	COLLIERY /335 /2018 () //
187	CRLA/0000851/2023	BALIA BAGH VS STATE OF ODISHA	DEBENDRA KUMAR SAHOO (1) VS	CHHENDIPADA /192 /2017 () //
188	CRLA/0000852/2023	BISHNU SWAIN VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	POLASARA PS /185 /2017 () //
189	CRLLP/0000047/2023	STATE OF ODISHA VS BUDHIMANTA NAYAK	SANGRAM DAS, S.C.(VIGILANCE) VS	CUTTACK VIGILANCE /5 /2014 () //
190	CRLLP/0000048/2023	AMIT KUMAR PANDA VS STATE OF ODISHA	NIROD KUMAR SAHOO VS	/ /0 () //
191	CRLMA/0000277/2023	DEEPA BADEK VS STATE OF ODISHA	S.S.RAY (2) VS	/ /0 () //
192	CRLMA/0000278/2023	JAGANNATH TRIPATHY VS STATE OF ODISHA	DEEPALI MOHAPATRA VS	MARSHAGHAI /183 /2021 () //
193	CRLMA/0000279/2023	SWATANTRA PRASAD SAHOO @ CHOUDHURY	ANINDYA KUMAR MISHRA	MAHILA P.S. BUXIBAZAR /59 /2020

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
194	CRLMC/0003301/2023	SUDHIR CHANDRA PAL	DEBENDRA NARAYAN PATTANAIK	/ /0
		VS	VS	()
		STATE OF ODISHA		//
195	CRLMC/0003302/2023	PRAVASH CHANDRA MOHANTY		/ /0
		VS	VS	()
		STATE OF ODISHA		//
196	CRLMC/0003303/2023	ABHIJIT PATRA @ LALU	SANJIT MISHRA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
197	CRLMC/0003304/2023	KIRTI BHOI	TARA PRASAD MOHAPATRA	BANGOMUNDA /44 /2019
		VS	VS	()
		STATE OF ODISHA		//
198	CRLMC/0003305/2023	SUDHIR CHANDRA PAL	DEBENDRA NARAYAN PATTANAIK	/ /0
		VS	VS	()
		STATE OF ODISHA		//
199	CRLMC/0003306/2023	MURALIDHAR NAYAK @ NAIK	PRASANNA KUMAR RATH 1	CUTTACK VIGILANCE /59 /2009
		VS	VS	()
		STATE OF ODISHA		//
200	CRLMC/0003307/2023	NABA @ NABAKISHORE DEY	KHUSBU PANIGRAHI	BALASORE TOWN /167 /2023
		VS	VS	()
		STATE OF ODISHA		//
201	CRLMC/0003308/2023	ROUNAK MOHAMMAD	TUSAR KUMAR MISHRA	BHAWANIPATNA TOWN /31 /2007
		VS	VS	J.M.F.C.,BHAWANIPATNA(Kalahandi)
		STATE OF ODISHA		GR/0000130/2007
202	CRLMC/0003309/2023	ASHOK SHARMA@ASHOK KUMAR SHARMA	ARIJEET MISHRA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
203	CRLMC/0003310/2023	GUSTAB BARLA	RUDRA NARAYAN PARJIA	KUTRA /58 /2018
		VS	VS	()
		STATE OF ODISHA		//
204	CRLMC/0003311/2023	AVINASH SHARMA	LINGARAJ DASH	/ /0
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	CRLMC/0003312/2023	RAJ KUMAR PANDA SWAGAT NAYAK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	// SAHID NAGAR P.S. /234 /2020 ()
206	CRLMC/0003313/2023	JAGANNATH TJRIPATHY VS STATE OF ODISHA	DEEPALI MOHAPATRA VS	// MARSHAGHAI /183 /2021 ()
207	CRLMC/0003314/2023	SUBHRAKANTA SAHOO VS STATE OF ODISHA	ADITYA MISHRA VS	// MANCHESWAR P.S. /436 /2021 ()
208	CRLMC/0003315/2023	ANANDA KHEMUNDU VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	// MACHHKUND /68 /2019 ()
209	CRLMC/0003316/2023	BASU KHEMUNDU VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	// MACHHKUND /68 /2019 ()
210	CRLMC/0003317/2023	AGNU PANDEY VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	// / /0 ()
211	CRLMC/0003318/2023	BIJAY KUMAR BHUYAN VS STATE OF ODISHA	AUROVINDA MOHANTY VS	// / /0 ()
212	CRLMC/0003319/2023	PUSPA @ PUSPANJALI SETHI VS STATE OF ODISHA	RAJESH KUMAR MAHAPATRA VS	// NUAGAM (PATRAPUR) /236 /2022 ()
213	CRLMC/0003320/2023	TAPAN KUMAR DAS VS STATE OF ODISHA	GOURI MOHAN RATH VS	// MAHILA P.S. BUXIBAZAR /96 /2023 ()
214	CRLMC/0003321/2023	PASA @ MAHENDRA DALEI VS STATE OF ODISHA	RABI NARAYAN MOHANTY VS	// PIPLI /416 /2011 ()
215	CRLMC/0003322/2023	PARBATI SAHOO VS STATE OF ODISHA	CHITTA RANJAN DASH VS	// KHANDAGIRI P.S. /268 /2023 ()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	CRLMC/0003323/2023	PARSURAM NAG VS STATE OF ODISHA	PVS NANAJI ACHARY VS	JEYPORE SADAR /135 /2020 () //
217	CRLMC/0003324/2023	SOMNATH MAJHI VS STATE OF ODISHA	PVS NANAJI ACHARY VS	KOTPAD /70 /2019 () //
218	CRLMC/0003325/2023	SANGITA DALEI VS STATE OF ODISHA	GYANA RANJAN MOHANTY VS	/ /0 () //
219	CRLMC/0003326/2023	RAMAKANTA BHAL VS STATE OF ODISHA	MANI CHARAN BARIK VS	BANSADA /132 /2022 () //
220	CRLMC/0003327/2023	CHANCHALA DASH VS STATE OF ODISHA	SANJIBANI MISHRA VS	BUDEN /67 /2023 () //
221	CRLMC/0003328/2023	JASHAYA DIGAL VS STATE OF ODISHA	BIJAYA KUMAR PARIDA 2 VS	K.NUAGOAN /47 /2021 () //
222	CRLMC/0003329/2023	P.JOSADA VS STATE OF ODISHA	SIBA PRASAD SAHOO VS	CANTONMENT ROAD /25 /2023 () //
223	CRLMC/0003330/2023	DAS RENU @ D. RENU VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	RAIRAKHOL /40 /2017 () //
224	CRLMC/0003331/2023	SALIM KHAN VS STATE OF ODISHA	SATYA RANJAN MULIA VS	MAHILA P.S. BUXIBAZAR /75 /2023 () //
225	CRLMC/0003332/2023	ANANDA CHANDRA DASH VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	BARAMBA /109 /2014 () //
226	CRLMC/0003333/2023	KHIROD KUMAR SAHOO@KHIRA VS STATE OF ODISHA	SATYA RANJAN MULIA VS	DHENKANAL SADAR /697 /2022 () //
227	CRLMC/0003334/2023	ANANDA CHANDRA DASH	BHARAT BHUSAN ROUSTRAY	BARAMBA /55 /1996

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
228	CRLMC/0003335/2023	STATE OF ODISHA ANANDA CHANDRA DASH	BHARAT BHUSAN ROURTRAY	// BARAMBA /109 /2014
		VS	VS	()
229	CRLMC/0003336/2023	STATE OF ODISHA PADMA PARIDA @ PADMA CHARAN PARIDA	SURYAKANTA DWIBEDI	// RANPUR /71 /2017
		VS	VS	()
230	CRLMC/0003337/2023	STATE OF ODISHA PRASANNA KUMAR MEHER	ABHILASH MISHRA	// / /0
		VS	VS	()
231	CRLMC/0003338/2023	STATE OF ODISHA GITANJALI BEHERA	ACHYUTANANDA PATTANAİK	// NAYAGARH SADAR /9 /2022
		VS	VS	()
232	CRLMC/0003339/2023	STATE OF ODISHA SK. SALAUDDIN	SURYA KANTA DWIBEDI	// SINGLA /24 /2015
		VS	VS	()
233	CRLMC/0003340/2023	STATE OF ODISHA DILLIP BHOI @ DILLIP KUMAR BHOI	PRASANTA KUMAR ROURTRAY	// BHEDEN /122 /2022
		VS	VS	()
234	CRLMP/0001504/2023	STATE OF ODISHA KISHORI SAHOO	SUBHANKAR ROUT	// / /0
		VS	VS	()
235	CRLMP/0001505/2023	STATE OF ODISHA SUCHISMITA DASH	DAYANANDA MOHAPATRA	// / /0
		VS	VS	()
236	CRLMP/0001506/2023	STATE OF ODISHA SRIKANTA SAHU	JAGABANDHU SAHU	// / /0
		VS	VS	()
237	CRLMP/0001507/2023	STATE OF ODISHA BISHNUPRIYA DASİ	GYANENDRA KUMAR TRIPATHY	// / /0
		VS	VS	()
238	CRLMP/0001508/2023	STATE OF ODISHA JAGATJYOTI MOHANTY	SIDHRATH PRASAD DAS	// / /0
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	CRLMP/0001509/2023	STATE OF ODISHA HASINA PALEI VS	PRAMOD CHANDRA SEJPADA VS	// / /0 ()
240	CRLMP/0001510/2023	STATE OF ODISHA GITANJALI PRADHAN VS	ARIJEET MISHRA VS	// / /0 ()
241	CRLMP/0001511/2023	BICHITRA PRADHAN BABUA MALIKA VS	SANTOSH KUMAR MAHANTY VS	// / /0 ()
242	CRLMP/0001512/2023	STATE OF ODISHA GOKULANANDA PATRA VS	DOLAGOBINDA MOHAPATRA VS	// / /0 ()
243	CRLMP/0001513/2023	STATE OF ODISHA SIRAJ KUMAR SINGH VS	SAMVIT MOHANTY VS	// / /0 ()
244	CRLMP/0001514/2023	STATE OF ODISHA BHAGIRATHI BISWAL VS	BINAYA KUMAR MOHANTY VS	// / /0 ()
245	CRLMP/0001515/2023	STATE OF ODISHA SANGEETA DASH VS	CHITTARANJAN PATTNAIK VS	// / /0 ()
246	CRLMP/0001516/2023	STATE OF ODISHA GHANASHYAM ROUT VS	ACHYUTANANDA PATTANAIK VS	// / /0 ()
247	CRLREV/0000393/2023	STATE OF ODISHA KULDIP SINGH VS	MANAS KUMAR CHAND VS	// MANAMUNDA /60 /2005 ()
248	CRLREV/0000394/2023	STATE OF ODISHA MD. ZAKIR HUSSAIN @ HUSSE VS	PRIYA RANJAN SINGH VS	// BARBIL /129 /2023 ()
249	CRLREV/0000395/2023	STATE OF ODISHA KANCHA @ ANANTA MALIK VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS	// AUL /162 /2013 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	CRLREV/0000396/2023	DEEPAK KUMAR JENA VS STATE OF ODISHA	HAREKRUSHNA DASH VS	//0 0 //
251	FAO/0000342/2023	HEMANTA PATRA VS UNION OF INDIA	SATYABAN SAHOO VS	// RAILWAY CLAIMS TRIBUNAL, BHUBANESWAR(Khordha) Oa/0000165/2018
252	FAO/0000343/2023	DIBAKAR SAHOO VS UNION OF INDIA	SATYABAN SAHOO VS	// 0 //
253	FAO/0000344/2023	TAPAN BANDRA VS UNION OF INDIA	SATYABAN SAHOO VS	// RAILWAY CLAIMS TRIBUNAL, BHUBANESWAR(Khordha) Oa/0000087/2019
254	FAO/0000345/2023	MAHESWAR BEHERA VS UNION OF INDIA	SATYABAN SAHOO VS	// RAILWAY CLAIMS TRIBUNAL, BHUBANESWAR(Khordha) Oa/0000079/2018
255	FAO/0000346/2023	KRISHNA SINGHA VS UNION OF INDIA	SATYABAN SAHOO VS	// 0 //
256	FAO/0000347/2023	GITA SARKAR VS UNION OF INDIA	SATYABAN SAHOO VS	// 0 //
257	FAO/0000348/2023	SUKRU PRADHAN VS UNION OF INDIA	PRADEEP KUMAR MISHRA VS	// 0 //
258	FAO/0000349/2023	BANALI DAS VS UNION OF INDIA	PRADEEP KUMAR MISHRA VS	// 0 //
259	FAO/0000350/2023	THE DIVL. MANAGER LEGAL, M/S. NEW INDIA ASSURANCE CO. LTD., BBSR VS HADIANI GOUDA	PRANJEET CHANDRA SAMANTARAY VS	// 0 //
260	FAO/0000351/2023	HAREKRUSHNA SAHOO VS STATE OF ORISSA	MANORANJAN MISHRA VS	// 0 //
261	MACA/0000734/2023	M/S. ORIENTAL INSURANCE CO. LTD., BBSR	PRASANTA KUMAR MAHALI	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		SUKAL TANDIA		//
262	MACA/0000735/2023	M. DURYODHAN	PRADEEP KUMAR MISHRA	//
		VS	VS	0
		ANEM SHANTHI KUMARI		//
263	MACA/0000736/2023	BADRINATH MEHER	KAPILA CHARAN NAYAK	//
		VS	VS	0
		TAPASWINI NAIK		//
264	MACA/0000737/2023	SAHEB HIKABADI	KALPATARU PANIGRAHI	//
		VS	VS	0
		BIGHNARAJ BALIARSINGH		//
265	MACA/0000738/2023	CHANDRAMANI DASH	DEBASISH PATNAIK	//
		VS	VS	0
		ROHIT KUMAR SHARMA		//
266	MACA/0000739/2023	PATANA HIKABADIKA	KALPATARU PANIGRAHI	//
		VS	VS	0
		BIGHNARAJ BALIARSINGH		//
267	MACA/0000740/2023	THE BRANCH MANAGER, NATIONAL INSURANCE CORPORATION	SUBRAT SATPATHY	//
		VS	VS	0
		MAHESWAR NANDA		//
268	MACA/0000741/2023	PATANA HIKABADIKA	KALPATARU PANIGRAHI	//
		VS	VS	0
		BIGHNARAJ BALIARSINGH		//
269	MACA/0000742/2023	JEROM KERKETTA	AJAYA KR. PRADHAN	//
		VS	VS	0
		JASINTA MAJHI		//
270	MACA/0000743/2023	BIJAYLAXMI BEHERA	DEBASISH PATNAIK	//
		VS	VS	0
		BINAY KUMAR DASH		//
271	MATA/0000244/2023	SRADHANJALI NAYAK	SUJATA JENA	//
		VS	VS	0
		KARTIKA MOHANTY		//
272	MATA/0000245/2023	SUKANTA KUMAR MUDULI	J.K.KHANDAYATRAY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	MATA/0000246/2023	AMITA BARAD AMIYA KUMAR SETHI VS SOUDAMINI SETHI	ACHYUTANANDA PATTANAİK VS	// // 0 //
274	RPFAM/0000226/2023	SUSANTA KUMAR PANDA VS PRIYADARSANI MEKAP	ASHOK DAS VS	// 0 //
275	RPFAM/0000227/2023	PRIYADARSHINI KAR VS ASHOK KUMAR TRIPATHY	UMA CHARAN MISHRA VS	// 0 //
276	RPFAM/0000228/2023	ABHIJIT SAHOO VS ITISMITA SAHOO	HARI PRASAD OJHA VS	// 0 //
277	RPFAM/0000229/2023	SIDHARTHA J. BAAD VS ALIZA DASH	SNEHASISH BEHERA VS	// 0 //
278	RSA/0000328/2023	UDAYA NATH SENAPATI VS DILLIP KUMAR SENAPATI	VIJAYA KAR VS	// 0 //
279	RSA/0000329/2023	NAMITA SABAT VS J. CHAKRADHARA DORA	SUNKURU SUDHAKAR RAO (SENIOR ADV.) VS	// 0 //
280	RSA/0000330/2023	SANATAN JENA VS PRASANNA KUMAR RAY	NIROD KUMAR SAHU VS	// 0 //
281	RSA/0000331/2023	LINGARAJ MOHANTY VS BINODINI MOHANTY	BIBEKANANDA BHUHAN VS	// 0 //
282	RSA/0000332/2023	BHOLESWAR NAIK VS COLLECTOR, DHENKANAL	PANCHANAN PANIGRAHI VS	// 0 //
283	RSA/0000333/2023	DEBASHIS TRIPATHY VS SATYANANDA SAHOO	PRANAB KUMAR GHOSE VS	// 0 //

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	RVWPET/0000313/2023	PATITAPABAN KHANDA VS STATE OF ODISHA	SAMVIT MOHANTY VS	// 0 //
285	TRP(C)/0000235/2023	PUSPALATA NAYAK VS SRIKANTA ROUL	PRADEEP KUMAR DAS VS	// 0 //
286	TRP(C)/0000236/2023	ALIVA SAMAL VS JAGDISH SAMAL	SOUBHAGYA KUMAR DASH VS	// 0 //
287	TRP(C)/0000237/2023	ANJALI DUBE VS SMITA SAGAR SATAPATHY	MANAS KUMAR CHAND VS	// 0 //
288	TRP(C)/0000238/2023	SUSRI SUJANI DAS @ SUSHREE SUJNANAI @ SUSHREE SUGTASHIKHAR MOHAPATRA VS SATYABRATA BARIK	DEBENDRA KUMAR MOHAPATRA VS	// 0 //
289	TRP(C)/0000239/2023	DAMAYANTI MISHRA VS ANANDA CHANDRA PANDA	ACHYUTANANDA PATTANAİK VS	// 0 //
290	TRPCRL/0000064/2023	ALOK KUMAR BEHERA VS JYOTI MANJARI	SAPAN KUMAR LENKA VS	//0 0 //
291	WA/0001769/2023	NATIONAL COUNCIL FOR TEACHERS EDUCATION (MTE) VS T RAVI	M G GUTGUTIA VS	// 0 //
292	WA/0001770/2023	STATE OF ODISHA VS BAPI DAS	MANOJ KUMAR KHUNTIA, A.G.A. VS	// 0 //
293	WA/0001771/2023	STATE OF ODISHA VS RABINDRA KUMAR JENA	SURYA NARAYAN PATNAİK, A.G.A. VS	// 0 //
294	WA/0001772/2023	STATE OF ODISHA VS GAYATRI BEHERA	MANOJ KUMAR KHUNTIA, A.G.A. VS	// 0 //
295	WA/0001773/2023	STATE OF ODISHA	SASWAT DAS, A.G.A.	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
296	WA/0001774/2023	BISWANATH MOHAPATRA STATE OF ODISHA	SASWAT DAS,A.G.A	//
		VS	VS	0
297	WA/0001775/2023	PUSPALATA DASH STATE OF ODISHA	SASWAT DAS,A.G.A	//
		VS	VS	0
298	WA/0001776/2023	PRAMOD KUMAR PALAI STATE OF ODISHA	SAROJ KANTA SAMAL,A.G.A	//
		VS	VS	0
299	WA/0001777/2023	SANTOSH KUMAR NAYAK STATE OF ODISHA	MANOJA KUMAR KHUNTIA,A.G.A	//
		VS	VS	0
300	WA/0001778/2023	RAMA DEI STATE OF ODISHA	TARUN PATNAIK,A.G.A	//
		VS	VS	0
301	WP(C)/0024059/2023	BISAKHA SINDERIA SOURAV AGARWAL	AVIJIT PATNAIK	//
		VS	VS	0
302	WP(C)/0024060/2023	THE COLLECTOR, BARGARH PRASANTA GOCHHAYAT	PRITAM KUMAR MOHANTY	//
		VS	VS	0
303	WP(C)/0024061/2023	STATE OF ODISHA BRAHMANANDA BEHERA	PRAVAT KUMAR PANDA	//
		VS	VS	0
304	WP(C)/0024062/2023	M.D., ORISSA RURAL HOUSING AND DEVELOPMENT CORPORATION LTD. BBSR SUNAKAR ROUT	PRADIPTA KUMAR PATTANAYAK	//
		VS	VS	0
305	WP(C)/0024063/2023	STATE OF ODISHA JUGAL KISHORE SAHU	PRADIPTA KUMAR PATTANAYAK	//
		VS	VS	0
306	WP(C)/0024064/2023	STATE OF ODISHA KARTIK CHANDRA NAYAK	TATHAGATA SAHOO	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	WP(C)/0024065/2023	STATE OF ODISHA SURENDRA GRAHACHARYA VS	PRAVAT KUMAR PANDA VS	// // ()
308	WP(C)/0024066/2023	M.D., ORISSA RURAL HOUSING AND DEVELOPMENT CORPORATION LTD. BBSR AAKASH KUMAR AGRAWAL VS	BIPLAB MOHANTY VS	// // ()
309	WP(C)/0024067/2023	STATE OF ODISHA PRAMILA KUMARI BEHERA VS	PRAVAT KUMAR PANDA VS	// // ()
310	WP(C)/0024068/2023	M.D. ORISSA RURAL HOUSING AND DEVELOPMENT CORPORATION LTD. BBSR SUBASINI SAMAL VS	ANIL KUMAR DAS VS	// // ()
311	WP(C)/0024069/2023	STATE OF ODISHA SNEHALATA PRAHARAJ VS	SARAT KUMAR ACHARYA VS	// // ()
312	WP(C)/0024070/2023	STATE OF ODISHA M/S. D.D. BUILDERS PVT. LTD., BBSR VS	SUBIR PALIT VS	// // ()
313	WP(C)/0024071/2023	STATE OF ODISHA BASANTI VOLLEYBALL TRUST, ANGUL VS	BIDESH RANJAN BEHERA VS	// // ()
314	WP(C)/0024072/2023	STATE OF ODISHA KEDARNATH SAHOO VS	RUPESH KUMAR MOHANTY VS	// // ()
315	WP(C)/0024073/2023	STATE OF ODISHA JITENDRA KUMAR PANDA VS	AMRITA MISHRA VS	// // ()
316	WP(C)/0024074/2023	STATE OF ODISHA SAI SHREEYANKA JENA (MINOR) VS	SARAT CHANDRA DASH VS	// // ()
317	WP(C)/0024075/2023	STATE OF ODISHA PRASANTA KUMAR MALLICK VS STATE OF ODISHA	RAJENDRA KUMAR PRADHAN VS	// // //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	WP(C)/0024076/2023	SARATA KUMAR PANDA VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
319	WP(C)/0024077/2023	NIRAKAR KHANDAYAT VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //
320	WP(C)/0024078/2023	MALAYAJ PANDA VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
321	WP(C)/0024079/2023	TRILOCHAN MOHANTA VS STATE OF ODISHA	SURENDRA KUMAR SAHOO VS	// 0 //
322	WP(C)/0024080/2023	BIJAY KUMAR PALEI VS STATE OF ODISHA	SURENDRA KUMAR SAHOO VS	// 0 //
323	WP(C)/0024081/2023	BAURI BANDHU MAHATARAY VS STATE OF ODISHA	SURENDRA KUMAR SAHOO VS	// 0 //
324	WP(C)/0024082/2023	HALU BISWAL VS STATE OF ODISHA	SURENDRA KUMAR SAHOO VS	// 0 //
325	WP(C)/0024083/2023	SAROJ ROUT VS STATE OF ODISHA	IPSIT AUROBINDO ACHARYA VS	// 0 //
326	WP(C)/0024085/2023	DEEPAK AGRAWAL VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
327	WP(C)/0024086/2023	PRASANTA KUMAR BEHERA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
328	WP(C)/0024087/2023	KUNI BRAHMA VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	// 0 //
329	WP(C)/0024088/2023	DEEPAK KUMAR SINGH	SURESH KUMAR JENA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		UNION OF INDIA		//
330	WP(C)/0024089/2023	DR. ABHISEK PRADHAN	BABITA KUMARI PATTANAİK	//
		VS	VS	0
		STATE OF ODISHA		//
331	WP(C)/0024090/2023	PITAMBAR LAL JAISWAL	ARUN KUMAR PATRA	//
		VS	VS	0
		STATE OF ODISHA		//
332	WP(C)/0024091/2023	BIJAY KUMAR JAISWAL	ARUN KUMAR PATRA	//
		VS	VS	0
		STATE OF ODISHA		//
333	WP(C)/0024092/2023	ITISHREE KHATUA	DEEPAK KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
334	WP(C)/0024093/2023	MOHINI JAISWAL	ARUN KUMAR PATRA	//
		VS	VS	0
		STATE OF ODISHA		//
335	WP(C)/0024094/2023	BHAGABAN PRADHAN	SITANSU MOHAN SINGH	//
		VS	VS	0
		STATE OF ODISHA		//
336	WP(C)/0024095/2023	DIPAK SAHA	SUBAS CHANDRA DAS	//
		VS	VS	0
		STATE OF ODISHA		//
337	WP(C)/0024096/2023	SUJATA LENKA	AŁOK KUMAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
338	WP(C)/0024097/2023	TARANGA KUMAR ACHARY	SITANSU MOHAN SINGH	//
		VS	VS	0
		STATE OF ODISHA		//
339	WP(C)/0024098/2023	M/S ZENITH MINING PVT. LTD., CUTTACK	SIDHARTH MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
340	WP(C)/0024099/2023	SUDAM SAHOO	SUBAS CHANDRA DAS	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	WP(C)/0024100/2023	STATE OF ODISHA SHEKH MAMATZA VS	SUBAS CHANDRA DAS VS	// // ()
342	WP(C)/0024101/2023	STATE OF ODISHA KRUSHNA CHANDRA SAHU VS	RAJAKISHORE SAHOO VS	// // ()
343	WP(C)/0024102/2023	COMMNR. B.M.C., BBSR MAHESWAR DEY VS	SUBAS CHANDRA DAS VS	// // ()
344	WP(C)/0024103/2023	STATE OF ODISHA MURALIDHAR MOHANTY VS	SUBAS CHANDRA DAS VS	// // ()
345	WP(C)/0024104/2023	STATE OF ODISHA RAKESH KUMAR MISHRA VS	ANIL KUMAR DAS VS	// // ()
346	WP(C)/0024105/2023	STATE OF ODISHA GITARANI MAITY VS	SUBAS CHANDRA DAS VS	// // ()
347	WP(C)/0024106/2023	STATE OF ODISHA BISWAJIT RANJAN CHAND VS	ANIL KUMAR DAS VS	// // ()
348	WP(C)/0024107/2023	STATE OF ODISHA SNEHABALA DAS VS	SIDHESWAR MOHANTY VS	// // ()
349	WP(C)/0024108/2023	STATE OF ODISHA JYOTIRMAYA BEHERA VS	ANIL KUMAR DAS VS	// // ()
350	WP(C)/0024109/2023	STATE OF ODISHA LAXMANA CHANDRA PAIK VS	PRATAP NAIK VS	// // ()
351	WP(C)/0024110/2023	STATE OF ODISHA DR. SHYAMA SUNDAR DAS VS STATE OF ODISHA	GOPAL SINHA VS	// // ()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	WP(C)/0024111/2023	TAPASWINI PATTNAIK VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
353	WP(C)/0024112/2023	SUSHANTA KUMAR NANDA VS STATE OF ODISHA	GOPAL SINHA VS	// 0 //
354	WP(C)/0024113/2023	DR. N.MAHEHWARI VS STATE OF ODISHA	AVIJIT MISHRA VS	// 0 //
355	WP(C)/0024114/2023	ZONAL MANAGER, UCO BANK, BBSR VS BIKRAM KUMAR BHOI	SUBRAT MISRA VS	// 0 //
356	WP(C)/0024115/2023	ZONAL MANAGER, UCO BANK, BBSR VS BIRANJAN NAYAK	SUBRAT MISRA VS	// 0 //
357	WP(C)/0024116/2023	DR. SRIBATSA KUMAR MAHAPATRA VS STATE OF ODISHA	AVIJIT MISHRA VS	// 0 //
358	WP(C)/0024117/2023	ZONAL MANAGER, UCO BANK, BBSR VS SATYANARAYAN PATTNAIK	SUBRAT MISRA VS	// 0 //
359	WP(C)/0024118/2023	RADHA RANI DEY @ RADHAMANI VS ADDL. TAHASILDAR, BALASORE	GOPINATH MISHRA VS	// 0 //
360	WP(C)/0024119/2023	SADANANDA NAYAK VS THE STATE OF ODISHA	BISWA RANJAN DAS VS	// 0 //
361	WP(C)/0024120/2023	THE DEAN AND PRINCIPAL, VEER SURENDRA SAI INSTITUTE OF MEDICAL EDUCATION AND RESEARCH VS NARAYAN BAG	SARUNJAN MISHRA VS	// 0 //
362	WP(C)/0024121/2023	M/S BIGNESWAR NAYAK VS THE STATE TAX OFFICER, CT AND GST CUTTACK II, CUTTACK	RABINDRA NATH PAL VS	// 0 //
363	WP(C)/0024122/2023	PRADIPTA KUMAR MOHAPATRA	PRANAB RANJAN CHHATOI	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		UNION OF INDIA		//
364	WP(C)/0024123/2023	BIRANCHI PRASAD SAHOO	PRANAB RANJAN CHHATOI	//
		VS	VS	0
		UNION OF INDIA		//
365	WP(C)/0024124/2023	GOUTAM MALLIK	DEEPAK KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
366	WP(C)/0024125/2023	NRUSINGHA JENA	SUKANTA KUMAR DALAI	//
		VS	VS	0
		STATE OF ODISHA		//
367	WP(C)/0024126/2023	JAGANNATH BEHERA	DEEPAK KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
368	WP(C)/0024127/2023	BIKASH PANIGRAHI	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
		STATE OF ODISHA		//
369	WP(C)/0024128/2023	CHARANA MAHANTY	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
		STATE OF ODISHA		//
370	WP(C)/0024129/2023	SANTOSH KUMAR BHUYAN	HEMANTA KUMAR ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
371	WP(C)/0024130/2023	GOURANG CHARAN SWAIN	BIBHU PRASAD MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
372	WP(C)/0024131/2023	LALIT NAHAK	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
		STATE OF ODISHA		//
373	WP(C)/0024132/2023	LALMOHAN NAIK	HEMANTA KUMAR ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
374	WP(C)/0024133/2023	TUKUNA NAHAK	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
375	WP(C)/0024134/2023	STATE OF ODISHA PRADIPTA KUMAR MOHANTY VS	SUBASH CHANDRA PRADHAN VS	// // 0
376	WP(C)/0024135/2023	THE EXECUTIVE OFFICER, VYASA NAGAR MUNICIPALITY, JAJPUR SULABHA NAHAK VS	BIJAYA KUMAR BEHERA 1 VS	// // 0
377	WP(C)/0024136/2023	STATE OF ODISHA SUSHANTA KUMAR NAYAK VS	SAMEER KUMAR DAS VS	// // 0
378	WP(C)/0024137/2023	STATE OF ODISHA RUCHIRA NAYAK VS	BIBHU PRASAD MISHRA VS	// // 0
379	WP(C)/0024138/2023	STATE OF ODISHA DR. ASHOK KUMAR BEHERA VS	RAMANI KANTA PATTANAİK VS	// // 0
380	WP(C)/0024139/2023	STATE OF ODISHA BHIKARI CHARAN BEHERA VS	ALOK KUMAR PANDA VS	// // 0
381	WP(C)/0024140/2023	STATE OF ODISHA KARUNAKAR NAIK VS	BIGYAN KUMAR SHARMA VS	// // 0
382	WP(C)/0024141/2023	PRINCIPAL, JAWAHAR NAVODAYA VIDYALAYA, KALAHANDI BADHULI BISWAL VS	SAUBHAGYA KUMAR SAMAL VS	// // 0
383	WP(C)/0024142/2023	STATE OF ODISHA SAMARENDRA ACHARYA VS	BIJAYA KUMAR BEHERA 1 VS	// // 0
384	WP(C)/0024143/2023	STATE OF ODISHA DR. AMAR KUMAR BHAGAT VS	MANOJ KUMAR PATI VS	// // 0
385	WP(C)/0024144/2023	STATE OF ODISHA JADAB KUMAR SAHU VS STATE OF ODISHA	SAIBRATA RATH VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
386	WP(C)/0024145/2023	NETA SECURITY SERVICES PVT. LTD., BBSR VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	// 0 //
387	WP(C)/0024146/2023	SANGHAMITRA PATNAIK VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
388	WP(C)/0024147/2023	ANIRUDHA KALO VS MAHANADI COALFIELDS LTD., SAMBALPUR	SARATHI JYOTI MOHANTY VS	// 0 //
389	WP(C)/0024148/2023	SUBHAM PRADHAN VS STATE OF ODISHA	SANJAY KUMAR BEHERA VS	// 0 //
390	WP(C)/0024149/2023	B.SWETALINA VS SATYADEEP BEHERA	KAUSTUVA MOHANTY VS	// 0 //
391	WP(C)/0024150/2023	AMBIKA PRASAD BHATTA VS STATE OF ODISHA	JASHOBANTA DASH VS	// 0 //
392	WP(C)/0024151/2023	RAMAKRUSHNA PANIGRAHI VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	// 0 //
393	WP(C)/0024152/2023	BHUSHAN POWER AND STEEL LTD., SAMBALPUR VS DIRECTOR OF INDUSTRIES CUM CHAIRMAN, CUTTACK	SATYA SMRUTI MOHANTY VS	// 0 //
394	WP(C)/0024153/2023	PRAVA RANJAN MISHRA VS STATE OF ODISHA	SIDHARTHA MISHRA VS	// 0 //
395	WP(C)/0024154/2023	ANANTA TARAI VS STATE OF ODISHA	AUROBINDA SAHOO VS	// 0 //
396	WP(C)/0024155/2023	BICHITRANANDA KAR VS STATE OF ODISHA	BHARAT CHANDRA PANDA VS	// 0 //
397	WP(C)/0024156/2023	BASANTA KUMAR BRAHMA SAMANTA	RANJAN KUMAR NAYAK	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		THE COLLECTOR, JAJPUR		//
398	WP(C)/0024157/2023	MOHAN NAIK	TAPAN KUMAR SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
399	WP(C)/0024158/2023	MANJU NAIK	AMARENDRA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
400	WP(C)/0024159/2023	BINAPANI DEY	SATYABRATA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
401	WP(C)/0024160/2023	OMM PRATIK DASH	RUDRA NARAYAN PARJA	//
		VS	VS	0
		STATE OF ODISHA		//
402	WP(C)/0024161/2023	MANOJ KUMAR BEHERA	SUBASH CHANDRA ACHARYA	//
		VS	VS	0
		UNION OF INDIA		//
403	WP(C)/0024162/2023	SK. SAFIAN	SATYABRATA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
404	WP(C)/0024163/2023	MANOJ KUMAR PASAYAT	CHANDRAKANTA NAYAK	//
		VS	VS	0
		UNION OF INDIA		//
405	WP(C)/0024164/2023	M/S. MAA SARALA FLY ASH BRICKS, CUTTACK	ADITYA NARAYAN RAY	//
		VS	VS	0
		COMMISSIONER OF CT AND GST, CUTTACK		//
406	WP(C)/0024165/2023	SNIGDHA SINHA	RAJENDRA KRUSHNA BOSE	//
		VS	VS	0
		STATE OF ODISHA		//
407	WP(C)/0024166/2023	MAHENDRA MANDAL	RAJJEET ROY	//
		VS	VS	0
		STATE OF ODISHA		//
408	WP(C)/0024167/2023	NAMITA SAHOO	PARSURAM MOHAPATRA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
409	WP(C)/0024168/2023	STATE OF ODISHA KANCHANBALA SAHANI VS	NRUSINGHA CHARAN MOHARANA VS	// // 0
410	WP(C)/0024169/2023	STATE OF ODISHA M/S MAHAVIR INFRA DEVELOPERS PVT. LTD., BBSR KANANBALA ROY CHOUDHURY VS	VS	// // 0
411	WP(C)/0024170/2023	THE COMMNR. CT AND GST, ODISHA BANKIM CHANDRA MISHRA VS	SHASHI BHUSAN JENA VS	// // 0
412	WP(C)/0024171/2023	STATE OF ODISHA HRUSHIKESH PARIDA VS	NRUSINGHA CHARAN MOHARANA VS	// // 0
413	WP(C)/0024172/2023	STATE OF ODISHA PRADIPTA KUMAR NAYAK VS	NRUSINGHA CHARAN MOHARANA VS	// // 0
414	WP(C)/0024173/2023	STATE OF ODISHA RABINDRA PRASAD MISHRA VS	SHASHI BHUSAN JENA VS	// // 0
415	WP(C)/0024174/2023	STATE OF ODISHA M/S MAHAVIR INFRA DEVELOPERS PVT. LTD., BBSR KANANBALA ROY CHOUDHURY VS	VS	// // 0
416	WP(C)/0024175/2023	THE COMMNR., CT AND GST, ODISHA NAGENDRA KUMAR BISWAL VS	NRUSINGHA CHARAN MOHARANA VS	// // 0
417	WP(C)/0024176/2023	STATE OF ODISHA ATUL CHANDRA HAZRA VS	SHASHI BHUSAN JENA VS	// // 0
418	WP(C)/0024177/2023	STATE OF ODISHA KIRTAN NAIK VS	ANIRUDHA DAS VS	// // 0
419	WP(C)/0024178/2023	COLLECTOR, ANGUL SIMANCHAL SAHU VS	AJAYA KUMAR JENA VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
420	WP(C)/0024179/2023	RAM AWATAR AGRAWAL VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	// 0 //
421	WP(C)/0024180/2023	BHABANI SHANKAR ROUT VS THE COMMNR. OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX, CUTTACK	BHABANI PRASAD MOHANTY VS	// 0 //
422	WP(C)/0024181/2023	AKHILA KUMAR ROUSTRAY VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	// 0 //
423	WP(C)/0024182/2023	BANGALI BADA SETH VS STATE OF ODISHA	DEBASIS TRIPATHY VS	// 0 //
424	WP(C)/0024183/2023	RASANANDA PATRA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
425	WP(C)/0024184/2023	M/S SHRI BALAJI INCENSE INDUSTRIES, KHURDA VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	// 0 //
426	WP(C)/0024185/2023	BAIDYANATH PATI VS STATE OF ODISHA	BASUDEV BARIK VS	// 0 //
427	WP(C)/0024186/2023	SANJOY KUMAR GIRI @ SANJAY KUMAR GIRI VS THE COMMNR. OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX, CUTTACK	BHABANI PRASAD MOHANTY VS	// 0 //
428	WP(C)/0024187/2023	RAJANEE BALA HARICHANDAN VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	// 0 //
429	WP(C)/0024188/2023	MALATI MOHANTA VS STATE OF ODISHA	RAMAKANTA PANDA VS	// 0 //
430	WP(C)/0024189/2023	APOLLO HOSPITAL ENTERPRISES AND PHARMACY VS STATE OF ODISHA	EMPLOYEES UNION, BBSR VS	// 0 //
431	WP(C)/0024190/2023	BINDUBALA SENAPATI	BHABANI PRASAD MOHANTY	//

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
432	WP(C)/0024191/2023	THE COMMNR. OF COMMERCIAL TAXES AND MADHUSMITA MOHALIK	GOODS AND SERVICES TAX, CUTTACK PRIYA RANJAN MISHRA	//
		VS	VS	0
433	WP(C)/0024192/2023	STATE OF ODISHA SUBHO ROY BHANDARY	UMESH CHANDRA MOHANTY	//
		VS	VS	0
434	WP(C)/0024193/2023	UNION OF INDIA MAMINA GIRI	BHABANI PRASAD MOHANTY	//
		VS	VS	0
435	WP(C)/0024194/2023	THE COMMNR OF COMMERCIAL TAXES AND BALARAM BAGHUA	GOODS AND SERVICES TAX, CUTTACK TUSAR KANTA MAHANTA	//
		VS	VS	0
436	WP(C)/0024195/2023	STATE OF ODISHA AHALYA SAHOO	UMESH CHANDRA MOHANTY	//
		VS	VS	0
437	WP(C)/0024196/2023	UNION OF INDIA NARESH CHANDRA LENKA	DURGA PRASAD JENA	//
		VS	VS	0
438	WP(C)/0024197/2023	STATE OF ODISHA BIJAYA KUMAR SAHOO	UMESH CHANDRA MOHANTY	//
		VS	VS	0
439	WP(C)/0024198/2023	UNION OF INDIA PRABEEN MALLIK	SANDHYARANI PANI	//
		VS	VS	0
440	WP(C)/0024199/2023	SECRETARY, HOME DEPTT., ODISHA DURGA CH. DALEI	SUBHRANSU BHUSAN MOHANTY	//
		VS	VS	0
441	WP(C)/0024200/2023	STATE OF ODISHA GOVIND PRASAD CHHAPADIA	SOUMYA MISHRA	//
		VS	VS	0
442	WP(C)/0024201/2023	STATE OF ODISHA KAMALAKANTA JENA	GIRIDHARI SINGH	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
443	WP(C)/0024202/2023	COLLECTOR, BHADRAK JAGABANDHU NAYAK VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// // 0 //
444	WP(C)/0024203/2023	JNANA RANJAN MOHARANA VS STATE OF ODISHA	SUBHANKAR ROUT VS	// 0 //
445	WP(C)/0024204/2023	SAINAJ PARWEEN VS BRANCH MANAGER, ODISHA GRAMYA BANK, KHORDHA	AKHAYA BISWAL VS	// 0 //
446	WP(C)/0024205/2023	PRADEEP KUMAR PADHAN VS STATE OF ODISHA	SALAUDDIN KHAN VS	// 0 //
447	WP(C)/0024206/2023	SUKANTA KUMAR PATEL VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY VS	// 0 //
448	WP(C)/0024207/2023	MUGA HARIJAN VS STATE OF ODISHA	SALAUDDIN KHAN VS	// 0 //
449	WP(C)/0024208/2023	JAYANARAYAN BEHERA VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY VS	// 0 //
450	WP(C)/0024209/2023	KOILI RANJAN TANDI VS STATE OF ODISHA	SALAUDDIN KHAN VS	// 0 //
451	WP(C)/0024210/2023	CHANDRAKALA PATSANI VS BIKASH RANJAN DASH	DARPANARAYAN PATTANAYAK VS	// 0 //
452	WP(C)/0024211/2023	MADHUSUDAN BALABANTARAYA VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY VS	// 0 //
453	WP(C)/0024212/2023	SUDESHMA NAYAK VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
454	WP(C)/0024213/2023	ACHYUT GOUD VS STATE OF ODISHA	SALAUDDIN KHAN VS	// 0 //
455	WP(C)/0024214/2023	PRATAP KUMAR NAYAK VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY VS	// 0 //
456	WP(C)/0024215/2023	BHABANI SHANKAR PRUSETH VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY VS	// 0 //
457	WP(C)/0024216/2023	BIDYADHAR MUNDA VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY VS	// 0 //
458	WP(C)/0024217/2023	JAGANNATH SAHU VS STATE OF ODISHA	SALAUDDIN KHAN VS	// 0 //
459	WP(C)/0024218/2023	BIPLAB KESHARI NANDA VS CHAIRMAN CUM COMMNR. STA, CUTTACK	SANDEEP RATH VS	// 0 //
460	WP(C)/0024219/2023	BIJAY MALLICK VS STATE OF ODISHA	RAMDAS ACHARY VS	// 0 //
461	WP(C)/0024220/2023	MANAS KUMAR ROUT VS GOVT. OF ODISHA	RASHMI KANTA SAHU VS	// 0 //
462	WP(C)/0024221/2023	DURYODHAN PALAI VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
463	WP(C)/0024222/2023	SULLAVA CHANDRA PATRA VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
464	WP(C)/0024223/2023	SUBHASHMITA KAR VS UNION OF INDIA	NIRANJAN LENKA VS	// 0 //
465	WP(C)/0024224/2023	RAJKISHOR MALLICK	DEBIDUTTA MOHAPATRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
466	WP(C)/0024225/2023	PANDAB SWAIN	SUBHENDU KUMAR NAYAK	//
		VS	VS	0
		THE STATE OF ODISHA		//
467	WP(C)/0024226/2023	KANAK LATA BARIK	KARUNAKAR NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
468	WP(C)/0024227/2023	NIRMALA @ NIRMAL SWAIN	SUBHENDU KUMAR NAYAK	//
		VS	VS	0
		THE STATE OF ODISHA		//
469	WP(C)/0024228/2023	M/S P.M.CONTRACTORS PVT. LTD., BBSR	KANANBALA ROY CHOUDHURY	//
		VS	VS	0
		THE COMMNR., CT AND GST, ODISHA, CUTTACK		//
470	WP(C)/0024229/2023	SIMANCHAL MOHAPATRA	DEBIDUTTA MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
471	WP(C)/0024230/2023	PRADIP KUMAR MOHANTY	PRABHAT KUMAR DASH	//
		VS	VS	0
		THE DIRECTOR GENERAL, CRPF, NEW DELHI		//
472	WP(C)/0024231/2023	MANOJ KUMAR PARIDA	SUSANTA SEKHAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
473	WP(C)/0024232/2023	RAKESH CHANDRA MALLICK	DEBIDUTTA MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
474	WP(C)/0024233/2023	SANGHAMITRA PATTANAİK	SAIBRATA RATH	//
		VS	VS	0
		STATE OF ODISHA		//
475	WP(C)/0024234/2023	SUBHASISHA MOHAPATRA	RANJIT MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
476	WP(C)/0024235/2023	SANJAY KUMAR DAS	BISWARANJAN DALAI	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
477	WP(C)/0024236/2023	STATE OF ODISHA DWIJABAR ROUT VS	KRISHNA CHANDRA SAHU VS	// // ()
478	WP(C)/0024237/2023	STATE OF ODISHA PRAMOD KUMAR JAISWAL VS	ARUN KUMAR PATRA VS	// // ()
479	WP(C)/0024238/2023	STATE OF ODISHA GANGADHAR PRADHAN VS	KRISHNA CHANDRA SAHU VS	// // ()
480	WP(C)/0024239/2023	STATE OF ODISHA UMAKANTA KAR VS	SANJIB MOHANTY VS	// // ()
481	WP(C)/0024240/2023	THE REGISTRAR, UTKAL UNIVERSITY, BBSR BASANTA KUMAR SAHU VS	BIKASH ROUT VS	// // ()
482	WP(C)/0024241/2023	STATE OF ODISHA SURENDRA KUMAR PATEL VS	SUDHIR KUMAR MALLICK VS	// // ()
483	WP(C)/0024242/2023	STATE OF ODISHA MAHODADHI BUILDERS PVT. LTD., BBSR VS	SURYAKANTA DASH VS	// // ()
484	WP(C)/0024243/2023	BIJAYALAXMI SAHOO SEKH AMINUR ISLAM VS	PURNA CHANDRA MOHARANA VS	// // ()
485	WP(C)/0024244/2023	THE COMMISSIONER OF CT AND GST, ODISHA UMBURA @ AMBURA PRADHAN VS	SANJIB KUMAR BHANJADEO VS	// // ()
486	WP(C)/0024245/2023	STATE OF ODISHA SEKH AMINUR ISLAM VS	PURNA CHANDRA MOHARANA VS	// // ()
487	WP(C)/0024246/2023	THE COMMISSIONER OF CT AND GST, ODISHA PRAHALLADA SAHOO @ SUBUDDHI VS	PITAMBAR ACHARYA VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
488	WP(C)/0024247/2023	SEKH AMINUR ISLAM VS THE COMMISSIONER OF CT AND GST, ODISHA	PURNA CHANDRA MOHARANA VS	// 0 //
489	WP(C)/0024248/2023	BINOD KUMAR PATNAIK VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
490	WP(C)/0024249/2023	SANGRAM KESHARI NANDA VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
491	WP(C)/0024250/2023	BIRANCHI NARAYAN SAMAL VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
492	WP(C)/0024251/2023	DAITARI SAMAL VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
493	WP(C)/0024252/2023	MAMATA PATTNAYAK VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
494	WP(C)/0024253/2023	MURU GAMANGO VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
495	WP(C)/0024254/2023	JALARPUR GRAM PANCHAYAT, CUTTACK VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
496	WP(C)/0024255/2023	MAHABAHU BEHERA VS RAJASHREE PARIDA	OM SWARUP VS	// 0 //
497	WP(C)/0024256/2023	GOVERNING BODY OF MANINAGA BAHUMUKHEE VS STATE OF ODISHA	HOMI PRASAD VS	// 0 //
498	WP(C)/0024257/2023	CHITTARANJAN NAYAK VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //
499	WP(C)/0024258/2023	BINODINI BAGARTTI	SAROJ KUMAR MISHRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
500	ABLAPL/0008146/2023	BIJU @ BIJAYA KUMAR NAYAK	SARADA PRASAD DASH	KHANDAPARA /166 /2023
		VS	VS	()
		STATE OF ODISHA		//
501	ABLAPL/0008147/2023	KENEN @ MD KAONEN	SWARAJ PATEL	KUTRA /102 /2023
		VS	VS	()
		STATE OF ODISHA		//
502	ABLAPL/0008148/2023	ANKUR SAHU	ASUTOSH TRIPATHY	ANGUL SADAR PS /411 /2023
		VS	VS	()
		STATE OF ODISHA		//
503	ABLAPL/0008149/2023	TUKUNA BARIK	PRABIR KUMAR RAY	JAJPUR ROAD /163 /2023
		VS	VS	()
		STATE OF ODISHA		//
504	ABLAPL/0008150/2023	CHANDU @ CHANDANA BEHERA	CHIRANJAYA MOHANTY	KAKATAPUR /98 /2023
		VS	VS	()
		STATE OF ODISHA		//
505	ABLAPL/0008151/2023	SWAGAT MOHANTY	UMESH CHANDRA PATNAIK	MAHILA P.S. BUXIBAZAR /19 /2023
		VS	VS	()
		STATE OF ODISHA		//
506	ABLAPL/0008152/2023	SANTANU KUMAR SAMAL	MANORANJAN KHATUA	CHANDABALI /220 /2023
		VS	VS	()
		STATE OF ODISHA		//
507	ABLAPL/0008153/2023	ABHIJIT BEHERA	BIJAYA KUMAR SAHOO	NAYAGARH SADAR /64 /2023
		VS	VS	()
		STATE OF ODISHA		//
508	ABLAPL/0008154/2023	AKASH DUNGUNG	NILAKANTHA DAS	SUNDARGARH TOWN /402 /2022
		VS	VS	()
		STATE OF ODISHA		//
509	ABLAPL/0008155/2023	BALARAM MALLICK @ BALIA MALIKA	BICITRA NARAYANA SATAPATHY	ABHAYACHANDPUR /210 /2023
		VS	VS	()
		STATE OF ODISHA		//
510	ABLAPL/0008156/2023	BIBEKANANDA DUTTA @ VIVEKANANDA DUTTA	SUKANTA KUMAR PATRA	CHAMAKHANDI /214 /2022
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
511	ABLAPL/0008157/2023	STATE OF ODISHA DINAKRUSHNA RANA VS	SUSANTA KUMAR SAHU VS	// TIKAYATPALI /35 /2023 ()
512	ABLAPL/0008158/2023	STATE OF ODISHA AKSHAYA KUMAR JENA VS	ARIJEET MISHRA VS	// KUDANAGARI /305 /2023 ()
513	ABLAPL/0008159/2023	STATE OF ODISHA S.K.SAMIR @ CHHOTU KHAN VS	TARA PRASAD MOHAPATRA VS	// KANTABANJI /172 /2016 ()
514	ABLAPL/0008160/2023	STATE OF ODISHA NANDA @ BIKRAM BEHERA VS	TARA PRASAD MOHAPATRA VS	// BRAHMAGIRI /153 /2023 ()
515	ABLAPL/0008161/2023	STATE OF ODISHA SANTOSH PRADHAN VS	TARA PRASAD MOHAPATRA VS	// KRUSHNA PRASAD /167 /2022 ()
516	ABLAPL/0008162/2023	STATE OF ODISHA SAMBARU PRADHAN VS	JAGABANDHU SAHU VS	// TOMANDO /174 /2023 ()
517	ABLAPL/0008163/2023	STATE OF ODISHA RAJKISHORE PANDA VS	TARA PRASAD MOHAPATRA VS	// PURI TOWN /221 /2023 ()
518	ABLAPL/0008164/2023	STATE OF ODISHA SAROJ JENA VS	LALATENDU KANUNGO VS	// JAJPUR SADAR /199 /2023 ()
519	ABLAPL/0008165/2023	STATE OF ODISHA JANA MAJHI VS	SARBESWAR SAHOO VS	// TITILAGARH /125 /2023 ()
520	ABLAPL/0008166/2023	STATE OF ODISHA JYOTSNARANI NAIK VS	MANORANJAN ACHARYA VS	// ODAGAON /127 /2023 ()
521	ABLAPL/0008167/2023	STATE OF ODISHA MUKUNDA PARIDA VS	DEEPAK KU SAHOO VS	// ANGUL SADAR PS /16 /2023 ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
522	ABLAPL/0008168/2023	RAHUL MOHANTY @ JEEVAN JYOTI MOHANTY VS STATE OF ODISHA	SARADA PRASAD DASH VS	SORO /447 /2023 () //
523	ABLAPL/0008169/2023	DIPTI RANJAN SAHOO VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
524	ABLAPL/0008170/2023	JOHAN MAJHI VS STATE OF ODISHA(VIG.)	BISWA RANJAN DAS VS	VIGILANCE PS (BERHAMPUR) /60 /2018 () //
525	ABLAPL/0008171/2023	MEESALA HARIPRASAD @ H. HARI PRASAD VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	BADABAZAR /214 /2023 () //
526	ABLAPL/0008172/2023	DUSMANTA KUMAR JENA VS STATE OF ODISHA	ASIT KUMAR JENA VS	DHARMASALA /447 /2023 () //
527	ABLAPL/0008173/2023	KATHIA DALEI VS STATE OF ODISHA	ASIT KUMAR JENA VS	BADACHANA /204 /2023 () //
528	ABLAPL/0008174/2023	SUSHANTA KUMAR PANDIA VS STATE OF ODISHA	DHARMENDRA SETHY VS	SORO /452 /2023 () //
529	ABLAPL/0008175/2023	JOGESH PATTNAYAK @ GUNU VS STATE OF ODISHA	AKSHAYA KUMAR SUBUDHI VS	CAPITAL P.S. /643 /2022 () //
530	ABLAPL/0008176/2023	MAHANANDA MISTRI VS STATE OF ODISHA	AKSHAYA KUMAR SUBUDHI VS	KALIMELA /186 /2019 () //
531	ABLAPL/0008177/2023	KISAN BEHERA @ RAKESH BEHERA VS STATE OF ODISHA	ANIMA KUMARI DEI VS	JAGATSINGPUR /426 /2023 () //
532	ABLAPL/0008178/2023	PRATIMA PRADHAN VS STATE OF ODISHA	BISWAJIT TRIPATHY VS	JANKIA P.S. /229 /2023 () //
533	ABLAPL/0008179/2023	TILOTTAMA DEI	BYOMAKESH TRIPATHY	/ /0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
534	ABLAPL/0008180/2023	MATHURANANDA MALIK	RANJIT MOHANTY	PATTAMUNDAI /416 /2023
		VS	VS	()
		STATE OF ODISHA		//
535	ABLAPL/0008181/2023	JHADESWAR DAS ADHIKARI	GAUTAM SIDDIQUE	BASTA /190 /2023
		VS	VS	()
		STATE OF ODISHA		//
536	ABLAPL/0008182/2023	SUKADEBA SWAIN	SANTOSH KUMAR MAHANTY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
537	ABLAPL/0008183/2023	BIJAYA KUMAR PANDA	BIKRAM RATH	KHUNTUNI /130 /2023
		VS	VS	()
		STATE OF ODISHA		//
538	ABLAPL/0008184/2023	BAIDHAR JENA	LALATENDU KANUNGO	JAJPUR SADAR /199 /2023
		VS	VS	()
		STATE OF ODISHA		//
539	ABLAPL/0008185/2023	ASHOK NAIK	BYOMAKESH TRIPATHY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
540	ABLAPL/0008186/2023	GOURAHARI NAIK @ GOURA HARI NAYAK	ANOOP MISHRA	RARUAN /39 /2007
		VS	VS	()
		STATE OF ODISHA		//
541	ABLAPL/0008187/2023	BIJAY KUMAR MALIK	ASUTOSH ROUT	SAHADEV KHUNTA /303 /2023
		VS	VS	()
		STATE OF ODISHA		//
542	ABLAPL/0008188/2023	MALLI @ ANIL REDDY	DEEPAK RANJAN PARIDA	KHANDAGIRI P.S. /237 /2023
		VS	VS	()
		STATE OF ODISHA		//
543	ABLAPL/0008189/2023	MD APPU	BIJAYA KUMAR RAGADA	SAMBALPUR TOWN /168 /2023
		VS	VS	()
		STATE OF ODISHA		//
544	ABLAPL/0008190/2023	SANTANU KUMAR RAY	SAMBEET PATTANAYAK	DELANGA /178 /2023
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
545	ABLAPL/0008191/2023	STATE OF ODISHA P GOVINDA RAO VS	SOUMYA RANJAN MOHANTY VS	// SAHADEV KHUNTA /303 /2023 ()
546	ABLAPL/0008192/2023	STATE OF ODISHA BASUDEV SWAIN VS	SAMBEET PATTANAYAK VS	// KONARK /163 /2023 ()
547	ABLAPL/0008193/2023	STATE OF ODISHA RAILA JANI VS	JUGALA KISHORE PANDA VS	// ORKEL /9 /2023 ()
548	ABLAPL/0008194/2023	STATE OF ODISHA SAHEB JAN KHAN @ JAHANGIR KHAN VS	BIKRAM KESHARI BAL VS	// NISCHINTAKOILI /189 /2021 ()
549	ABLAPL/0008195/2023	STATE OF ODISHA SUBHASHISH MOHAPATRA VS	CHEERA RANJAN SATAPATHY VS	// JAGATSINGPUR /417 /2023 ()
550	ABLAPL/0008196/2023	STATE OF ODISHA JITU @ JITENDRA JENA VS	SAUMYA RANJAN PRADHAN VS	// CHANDANPUR /166 /2023 ()
551	ABLAPL/0008197/2023	STATE OF ODISHA PURNA CHANDRA PRADHAN @ PURNA PRADHAN VS	RABI NARAYAN MOHANTY VS	// PIPLI /329 /2023 ()
552	ABLAPL/0008198/2023	STATE OF ODISHA CHIRANJIBI SWAIN @ RABANA SWAIN VS	SABYASACHI MISHRA VS	// JATNI P.S. /271 /2023 ()
553	ABLAPL/0008199/2023	STATE OF ODISHA BHARAT BHUSAN JENA VS	DEVASHIS PANDA VS	// RAMACHANDRAPUR /157 /2023 ()
554	ABLAPL/0008200/2023	STATE OF ODISHA UMESH CHANDRA SARAF VS	SUSHANTA KUMAR JOSHI VS	// MURIBAHAL /142 /2023 ()
555	ABLAPL/0008201/2023	STATE OF ODISHA NIRANJAN MOHANTY @ LICHU VS	SUJIT KUMAR SWAIN VS	// BENTKAR (42 MOUZA) UPD CUTTACK /214 /2023 ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
556	ABLAPL/0008202/2023	MANIK CHAND BEHERA VS STATE OF ODISHA	NIRANJAN LENKA VS	BHANJPUR /224 /2023 () //
557	ABLAPL/0008203/2023	DILLIP KUMAR NAYAK VS STATE OF ODISHA	BHABANI SANKAR MISHRA VS	/ /0 () //
558	ABLAPL/0008204/2023	SANTOSH KUMAR JENA VS STATE OF ODISHA	SABYASACHI MISHRA VS	KORAPUT SADAR /4 /2023 () //
559	ABLAPL/0008205/2023	SATYA PRASAD TRIPATHY VS STATE OF ODISHA	NIRANJAN PRASAD PATRA VS	MAHILA P.S. BUXIBAZAR /97 /2023 () //
560	ABLAPL/0008206/2023	RAKSHYA BEHERA VS STATE OF ODISHA	SABYASACHI MISHRA VS	BARGARH SADAR /135 /2023 () //
561	ABLAPL/0008207/2023	NAYANA BEHERA VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	JAGATSINGPUR /432 /2023 () //
562	ABLAPL/0008208/2023	SANJULATA NAYAK VS STATE OF ODISHA	BHABANI SANKAR MISHRA VS	/ /0 () //
563	ABLAPL/0008209/2023	UMAKANTA BEHERA VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	JAGATSINGPUR /425 /2023 () //
564	ABLAPL/0008210/2023	DILLIP KUMAR @ DILLIP SAMAL VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	BALIKUDA /311 /2023 () //
565	ABLAPL/0008211/2023	BISWANATH MAHAPATRA VS STATE OF ODISHA	BIJAYA KUMAR NAYAK (3) VS	NAYAGARH /127 /2023 () //
566	ABLAPL/0008212/2023	SIBLAL KISAN @ SIBLAL MIRDHA VS STATE OF ODISHA	GOURI KUMAR RATH VS	SASON /28 /2022 () //
567	ABLAPL/0008213/2023	PRASHANTA KISAN	GOURI KUMAR RATH	SASON /27 /2022

ORISSA HIGH COURT**FILING REPORT AS ON :31/07/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
568	ABLAPL/0008214/2023	SANTOSH PARIDA	SAMARENDRA MOHANTY	NAUGAON /143 /2023
		VS	VS	()
		STATE OF ODISHA		//
569	ABLAPL/0008215/2023	BIKASH DAS	SAMARENDRA MOHANTY	JAGATSINGPUR /444 /2023
		VS	VS	()
		STATE OF ODISHA		//
570	ABLAPL/0008216/2023	NABIN MUNDA	SURYAKANTA DWIBEDI	/ /0
		VS	VS	()
		STATE OF ODISHA		//
571	ABLAPL/0008217/2023	BIRANCHI JUGNIA @ BIRANCHI MALLIK	SURYAKANTA DWIBEDI	TITILAGARH /131 /2023
		VS	VS	()
		STATE OF ODISHA		//
572	ABLAPL/0008218/2023	KAMALA MALLIK	SURYAKANTA DWIBEDI	KANTAMAL /105 /2008
		VS	VS	()
		STATE OF ODISHA		//
573	ABLAPL/0008219/2023	TAPAN KUMAR KANHAR	BINAPANI PRADHAN	VIGILANCE PS (BERHAMPUR) /5 /2019
		VS	VS	()
		STATE OF ODISHA(VIG.)		//
574	ABLAPL/0008220/2023	KANHA SAMAL	PRAVASH CHANDRA JENA	KUJANGA /286 /2023
		VS	VS	()
		STATE OF ODISHA		//
575	ABLAPL/0008221/2023	SUNITI DASH	DILIP KUMAR SAHU	ROURKELA VIGILANCE /17 /2023
		VS	VS	()
		STATE OF ODISHA		//
576	ABLAPL/0008222/2023	DAYANIDHI DALIMA	BIDYALOK MOHAPATRA	LAXMISAGAR P.S. /298 /2023
		VS	VS	()
		STATE OF ODISHA		//
577	ABLAPL/0008223/2023	DEEPAK KUMAR PARIDA	PRADEEP KUMAR DAS	BHADRAK RURAL /456 /2023
		VS	VS	()
		STATE OF ODISHA		//

ORISSA HIGH COURT

MISC CASES FILED on :31/07/2023

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	2/2023 GCRLA/29/2007	REPUBLIC OF INDIA-MP	MR.SAURJYAKANTA PADHI
2	7/2023 GUAP/10/2023	SK. ABDUL MAKSUD-MP	KARUNAKAR RATH
3	8/2023 GUAP/10/2023	SK. ABDUL MAKSUD-MP	KARUNAKAR RATH
4	17/2023 CRLLP/48/2023	AMIT KUMAR PANDA-MP	NIROD KUMAR SAHOO
5	60/2023 WPC(OA)/2016/2015	SUDHANSHU KUMAR PADHI-MP	
6	61/2023 WPC(OA)/2016/2015	SUDHANSHU KUMAR PADHI-MP	
7	165/2023 SA/104/1987	SANATAN-MP	
8	166/2023 SA/104/1987	SANATAN-MP	
9	167/2023 SA/104/1987	SANATAN-MP	
10	217/2023 CMAPL/539/2023	MANI MACHHA-MP	ADV
11	218/2023 CMAPL/540/2023	SK.RAFIQ @ MAHAMMAD RAFFI-MP	RAMESH CHANDRA SWAIN
12	250/2023 TRP(C)/235/2023	PUSPALATA NAYAK-MP	PRADEEP KUMAR DAS
13	251/2023 TRP(C)/236/2023	ALIVA SAMAL-MP	SOUBHAGYA KUMAR DASH
14	252/2023 TRP(C)/237/2023	ANJALI DUBE-MP	MANAS KUMAR CHAND
15	253/2023 TRP(C)/238/2023	SUSRI SUJANI DAS @ SUSHREE SUJANAI @ SUSHREE SUGYANTI DAS @ SUSHREE SUSHMA MOHAPATRA	
16	254/2023 TRP(C)/239/2023	DAMAYANTI MISHRA-MP	ACHYUTANANDA PATTANAIAK
17	255/2023 MATA/128/2023	SASMITA MOHARANA-MP	RABI NARAYAN BEHERA
18	256/2023 CRLMP/1507/2023	BISHNUPRIYA DAS-MP	GYANENDRA KUMAR TRIPATHY
19	256/2023 MATA/244/2023	SRADHANJALI NAYAK-MP	SUJATA JENA
20	257/2023 MATA/246/2023	AMIYA KUMAR SETHI-MP	ACHYUTANANDA PATTANAIAK
21	258/2023 CRLMP/935/2023	ABDUL MOBIN-MP	BIJAYA KUMAR RAGADA
22	259/2023 CRLMP/1516/2023	GHANASHYAM ROUT-MP	ACHYUTANANDA PATTANAIAK
23	276/2023 RPFAM/101/2023	YASHOBANTA NARAYAN PATHY-MP	NIRANJAN SINGH (1)
24	277/2023 RPFAM/228/2023	ABHIJIT SAHOO-MP	HARI PRASAD OJHA
25	320/2023 CONTC/5060/2023	NARENDRA KUMAR BARIK-MP	ADV.
26	321/2023	RAJENDRA NARAYAN MISHRA-MP	

27	CONTC/5061/2021 541/2023 CRLREV/393/2023	KULDIP SINGH-MP	MANAS KUMAR CHAND
28	542/2023 CRLREV/395/2023	KANCHA @ ANANTA MALIK-MP	DEEPAK RANJAN PARIDA
29	543/2023 CRLREV/68/2020	ANUPA PRADHAN-MP	MAHES DAS M/S.P.C.CHHINCHANI
30	544/2023 CRLREV/252/2023	GOPI NAIK-MP	BHARAT BHUSAN ROUSTRAY
31	545/2023 CRLREV/396/2023	DEEPAK KUMAR JENA-MP	HAREKRUSHNA DASH
32	546/2023 CRLREV/396/2023	DEEPAK KUMAR JENA-MP	HAREKRUSHNA DASH
33	608/2023 FAO/310/2023	SUMATI BISWAL-MP	
34	609/2023 FAO/342/2023	HEMANTA PATRA-MP	SATYABAN SAHOO
35	610/2023 FAO/350/2023	THE DIVL. MANAGER LEGAL, M/S. NEW INDIA ASSURANCE	GOPAL CHANDRA SAMANTARAY
36	611/2023 FAO/350/2023	THE DIVL. MANAGER LEGAL, M/S. NEW INDIA ASSURANCE	GOPAL CHANDRA SAMANTARAY
37	612/2023 FAO/283/2023	THE MANAGER (T.P. CELL), M/S. NEW INDIA ASSURANCE	SUBRATISAMPATHY
38	613/2023 FAO/351/2023	HAREKRUSHNA SAHOO-MP	MANORANJAN MISHRA
39	787/2023 RSA/194/2004	SMT.LALIN CHAND-MP	M/S.S.P.MISHRA
40	788/2023 RSA/194/2004	SMT.LALIN CHAND-MP	M/S.S.P.MISHRA
41	789/2023 RSA/194/2004	SMT.LALIN CHAND-MP	M/S.S.P.MISHRA
42	790/2023 RSA/118/2023	BHAGYABATI PANDA-MP	BISWAJIT NAYAK
43	791/2023 RSA/158/2011	JAYAHARI DAS-MP	M/S.RAMA CH.JENA
44	792/2023 RSA/279/2022	STATE OF ODISHA-MP	RUPESH KUMAR KANUNGO,B.P.PANDA
45	793/2023 RSA/387/2022	BUDHADEV DAS-MP	
46	794/2023 RSA/331/2023	LINGARAJ MOHANTY-MP	BIBEKANANDA BHUHAN
47	795/2023 RSA/332/2023	BHOLESWAR NAIK-MP	PANCHANAN PANIGRAHI
48	811/2023 CMP/835/2023	GOLEKHA CHARAN SAHOO-MP	HEMANTA KUMAR RATSINGH
49	812/2023 CMP/16/2023	MANDHATA BIJAY KETAN BIDYADHARA MOHAPATRA-	MIT PRASAD BOSE
50	813/2023 CMP/587/2022	JUMAR KUMAR SWAIN-MP	BHABANI SAMAL
51	814/2023 CMP/836/2023	GOPAL CHANDRA MISHRA-MP	JITENDRA KUMAR MISHRA (2)
52	815/2023 CMP/1657/2016	ARUN PARIDA-MP	M/S.SOUMYA MISHRA
53	816/2023 CMP/997/2022	BANKUDHAR RANA-MP	SOUMYA MISHRA
54	817/2023 CMP/837/2023	AJIT PRASAD DAS-MP	PRASANTA KUMAR SATAPATHY
55	818/2023 CMP/838/2023	SWATANTRA SHARMA-MP	SUKANTA KUMAR NAYAK
56	819/2023 CMP/840/2023	SIDDHIRIDDHI INTERNATIONAL PVT. LTD., KEONJHAR-	RAJEET ROY
57	1034/2023 BLAPL/7732/2023	ABHIMANYU NAIK-MP	

58	1035/2023 BLAPL/1256/2023	TIKA @ PARESH MOHAPATRA-MP	
59	1037/2023 BLAPL/5164/2023	MD. SARDAR-MP	
60	1038/2023 BLAPL/2013/2023	SAGAR PATRA-MP	AMIT BISWAL
61	1039/2023 BLAPL/8583/2023	RANJAN KUMAR PRADHAN-MP	AMULYA RATNA PANDA
62	1040/2023 BLAPL/10995/2022	PIKU @ PINKU KUMBHAR-MP	ANITA SAHOO
63	1041/2023 BLAPL/7885/2023	PRABIN DIGAL-MP	NIKUNJA KUMAR ROUT
64	1042/2023 BLAPL/6098/2023	AMIYA MOHANTY@NIKIN-MP	BISHNU PRASAD PRADHAN
65	1279/2023 MACA/735/2023	M. DURYODHAN-MP	PRADEEP KUMAR MISHRA
66	1280/2023 MACA/735/2023	M. DURYODHAN-MP	PRADEEP KUMAR MISHRA
67	1282/2023 MACA/487/2023	MANAGER IN CHARGE., M/S. ORIENTAL INSURANCE CO. LTD.-MP	PRASANTA KUMAR MAHALI
68	1283/2023 MACA/314/2023	NATIONAL INSURANCE CO. LTD.-MP	
69	1284/2023 MACA/737/2023	SAHEB HIKABADI-MP	KALPATARU PANIGRAHI
70	1285/2023 MACA/739/2023	PATANA HIKABADIKA-MP	KALPATARU PANIGRAHI
71	1286/2023 MACA/740/2023	THE BRANCH MANAGER, NATIONAL INSURANCE CO. LTD.-MP	SUBRAT SATPATHY
72	1287/2023 MACA/741/2023	PATANA HIKABADIKA-MP	KALPATARU PANIGRAHI
73	1288/2023 MACA/739/2023	PATANA HIKABADIKA-MP	KALPATARU PANIGRAHI
74	1289/2023 MACA/741/2023	PATANA HIKABADIKA-MP	KALPATARU PANIGRAHI
75	1393/2023 ABLAPL/4608/2023	HRUDANANDA MANDAL-MP	
76	1394/2023 ABLAPL/5815/2023	SARATA BEHERA-MP	
77	1395/2023 ABLAPL/3769/2023	LITUNA BISWAL-MP	GOPINATH MISHRA
78	1396/2023 ABLAPL/6548/2023	BASANTA KUMAR BISWAL @ BASANT BISWAL-MP	
79	1397/2023 ABLAPL/4819/2023	GEDELA RAM KRISHNA @ G. RAMKRISHNA-MP	
80	1398/2023 ABLAPL/5694/2023	DOLAMANI RENGAL-MP	
81	1399/2023 ABLAPL/5262/2023	GOLEKHA CHARAN SINGH-MP	
82	1400/2023 ABLAPL/3085/2023	NIBEDITA MISHRA-MP	
83	1401/2023 ABLAPL/4552/2021	SITAL LALA-MP	
84	1402/2023 ABLAPL/2484/2022	BHARAT CHANDRA PARIDA-MP	
85	1403/2023 ABLAPL/15657/2019	GALIP BAIG-MP	
86	1404/2023 ABLAPL/6057/2023	SUBRAT BEHERA @ MANTU-MP	
87	1405/2023 ABLAPL/15005/2019	TIKELAL THANAPATI-MP	
88	1406/2023 ABLAPL/3809/2019	NIMAY CHARAN JENA-MP	PRAKASH CHANDRA DASH
89	1774/2023	TUNI DHAL-MP	BIJAYA KUMAR MISHRA

90	CRLA/834/2023 1775/2023	TUNI DHAL-MP	BIJAYA KUMAR MISHRA
91	CRLA/834/2023 1776/2023	PRAKASH MAHALIK @ KALIA-MP	PANCHANAN PANIGRAHI
92	CRLA/835/2023 1777/2023	PRAKASH MAHALIK @ KALIA-MP	PANCHANAN PANIGRAHI
93	CRLA/835/2023 1778/2023	SANTARA MAJHI-MP	TARA PRASAD MOHAPATRA
94	CRLA/836/2023 1779/2023	SANTARA MAJHI-MP	TARA PRASAD MOHAPATRA
95	CRLA/836/2023 1780/2023	BHUBANESWAR GIRI-MP	TARA PRASAD MOHAPATRA
96	CRLA/838/2023 1781/2023	BHUBANESWAR GIRI-MP	TARA PRASAD MOHAPATRA
97	CRLA/838/2023 1782/2023	KOILI ROUT-MP	DEBASNAN DAS
98	CRLA/839/2023 1783/2023	KOILI ROUT-MP	DEBASNAN DAS
99	CRLA/839/2023 1784/2023	KOILI ROUT-MP	DEBASNAN DAS
100	CRLA/839/2023 1785/2023	DILLIP SAGARIA @ DILIP SAGARIA @ HARIJAN-MP	UMAKANTA BARIK
101	CRLA/840/2023 1786/2023	DILLIP SAGARIA @ DILIP SAGARIA @ HARIJAN-MP	UMAKANTA BARIK
102	CRLA/840/2023 1787/2023	AJIT KUMAR NEGI-MP	HEMANT KUMAR MUND
103	CRLA/841/2023 1788/2023	AJIT KUMAR NEGI-MP	HEMANT KUMAR MUND
104	CRLA/841/2023 1789/2023	JEPAL MAHAKUR@JAYPAL MAHAKUR-MP	(M/S.KIRTAN BADHEI A.SAHU T.TRIPATHY S.MOHAN)
105	CRLA/107/2022 1790/2023	TUKUNA @ SABYASACHI PADHIARY-MP	GOPAL KRISHNA NAYAK
106	CRLA/842/2023 1791/2023	TUKUNA @ SABYASACHI PADHIARY-MP	GOPAL KRISHNA NAYAK
107	CRLA/842/2023 1792/2023	KUNA BHOI-MP	
108	CRLA/457/2016 1793/2023	CHHABILA BHOI-MP	UDIT RANJAN JENA
109	CRLA/843/2023 1794/2023	CHHABILA BHOI-MP	UDIT RANJAN JENA
110	CRLA/843/2023 1795/2023	SURENDRA BISWAL @ BIDESHI BISWAL-MP	UDIT RANJAN JENA
111	CRLA/845/2023 1796/2023	SURENDRA BISWAL @ BIDESHI BISWAL-MP	UDIT RANJAN JENA
112	CRLA/845/2023 1797/2023	SURENDRA BISWAL @ BIDESHI BISWAL-MP	UDIT RANJAN JENA
113	CRLA/845/2023 1798/2023	ALOK KUMAR DASH-MP	ASHWINI KUMAR DAS
114	CRLA/847/2023 1799/2023	SK. JALALUDDIN-MP	AMULYA RATNA PANDA
115	CRLA/848/2023 1800/2023	SK. JALALUDDIN-MP	AMULYA RATNA PANDA
116	CRLA/848/2023 1801/2023	SANGITA KERKETTA-MP	SATYA NARAYAN MISHRA (4)
117	CRLA/849/2023 1802/2023	SUSIL NAIK-MP	BIBHU PRASAD DAS
118	CRLA/850/2023 1803/2023	SUSIL NAIK-MP	BIBHU PRASAD DAS
119	CRLA/850/2023 1804/2023	BALIA BAGH-MP	DEBENDRA KUMAR SAHOO (1)
120	CRLA/851/2023 1805/2023	BALIA BAGH-MP	DEBENDRA KUMAR SAHOO (1)

121	1806/2023 CRLA/851/2023	BALIA BAGH-MP	DEBENDRA KUMAR SAHOO (1)
122	1807/2023 CRLA/715/2018	TARUN DEBANATH-MP	M/S.P.K.NANDA D.SAHOO A.S.PAUL R.R.PRADHAN
123	1807/2023 CRLA/852/2023	BISHNU SWAIN-MP	SANJIB KUMAR BHANJADEO
124	2317/2023 CRLMC/1137/2013	MIHIR KU.NANDA-MP	
125	2318/2023 CRLMC/3621/2011	MIHIR KUMAR NANDA-MP	
126	2319/2023 CRLMC/5632/2015	MIHIR KU.NANDA-MP	
127	2320/2023 CRLMC/5633/2015	MIHIR KU.NANDA-MP	
128	2321/2023 CRLMC/3301/2023	SUDHIR CHANDRA PAL-MP	DEBENDRA NARAYAN PATTANAIAK
129	2322/2023 CRLMC/2197/2023	SRIDHAR GOUDA-MP	
130	2323/2023 CRLMC/3305/2023	SUDHIR CHANDRA PAL-MP	DEBENDRA NARAYAN PATTANAIAK
131	2324/2023 CRLMC/3306/2023	MURALIDHAR NAYAK @ NAIK-MP	PRASANNA KUMAR RATH 1
132	2325/2023 CRLMC/3308/2023	ROUNAK MOHAMMAD-MP	TUSAR KUMAR MISHRA
133	2326/2023 CRLMC/3308/2023	ROUNAK MOHAMMAD-MP	TUSAR KUMAR MISHRA
134	2327/2023 CRLMC/3310/2023	GUSTAB BARLA-MP	RUDRA NARAYAN PARIJA
135	2328/2023 CRLMC/3311/2023	AVINASH SHARMA-MP	LINGARAJ DASH
136	2329/2023 CRLMC/2655/2023	MAHESWAR NAIK-MP	
137	2330/2023 CRLMC/3319/2023	PUSPA @ PUSPANJALI SETHI-MP	RAJESH KUMAR MAHAPATRA
138	2331/2023 CRLMC/3319/2023	PUSPA @ PUSPANJALI SETHI-MP	RAJESH KUMAR MAHAPATRA
139	2332/2023 CRLMC/3320/2023	TAPAN KUMAR DAS-MP	GOURI MOHAN RATH
140	2333/2023 CRLMC/3322/2023	PARBATI SAHOO-MP	CHITTA RANJAN DASH
141	2334/2023 CRLMC/1501/2023	BASANTA BISSOI@PINKU-MP	PVS NANAJI ACHARY
142	2335/2023 CRLMC/3327/2023	CHANCHALA DASH-MP	SANJIBANI MISHRA
143	2336/2023 CRLMC/3326/2023	RAMAKANTA BHAL-MP	MANI CHARAN BARIK
144	2337/2023 CRLMC/3333/2023	KHIROD KUMAR SAHOO@KHIRA-MP	SATYA RANJAN MULIA
145	2338/2023 CRLMC/3338/2023	GITANJALI BEHERA-MP	ACHYUTANANDA PATTANAIAK
146	2339/2023 CRLMC/3337/2023	PRASANNA KUMAR MEHER-MP	ABHILASH MISHRA
147	2340/2023 CRLMC/3318/2023	BIJAY KUMAR BHUYAN-MP	AUROVINDA MOHANTY
148	4772/2023 WA/715/2023	ANJANA SAHU-MP	NIRMAL CHANDRA DAS
149	4773/2023 WA/1769/2023	NATIONAL COUNCIL FOR TEACHERS EDUCATION (NCTEA)-MP	A.S.PA G GUTGUTIA
150	4774/2023 WA/1769/2023	NATIONAL COUNCIL FOR TEACHERS EDUCATION (NCTEA)-MP	A.S.PA G GUTGUTIA
151	4775/2023 WA/659/2023	THE BOARD OF GOVERNORS, I.G.I.T., SARANG-MP	NIROD KUMAR SAHU
152	4776/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.

153	WA/1770/2023 4777/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
154	WA/1770/2023 4778/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
155	WA/1770/2023 4779/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK, A.G.A.
156	WA/1771/2023 4780/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK, A.G.A.
157	WA/1771/2023 4781/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK, A.G.A.
158	WA/1771/2023 4782/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
159	WA/1772/2023 4783/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
160	WA/1772/2023 4784/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
161	WA/1772/2023 4785/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
162	WA/1773/2023 4786/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
163	WA/1773/2023 4787/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
164	WA/1773/2023 4788/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
165	WA/1774/2023 4789/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
166	WA/1774/2023 4790/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
167	WA/1774/2023 4791/2023	BOARD OF SECONDARY EDUCATION, CUTTACK-MP	SUNKURU SUDHAKAR RAO
168	WA/1345/2023 4792/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
169	WA/1775/2023 4793/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
170	WA/1775/2023 4794/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
171	WA/1775/2023 4795/2023	STATE OF ODISHA-MP	GYANA RANJAN MAHAPATRA
172	WA/1776/2023 4796/2023	STATE OF ODISHA-MP	GYANA RANJAN MAHAPATRA
173	WA/1776/2023 4797/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
174	WA/1777/2023 4798/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
175	WA/1777/2023 4799/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
176	WA/1777/2023 4800/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.G.A
177	WA/1778/2023 4801/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.G.A
178	WA/1778/2023 4802/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.G.A
179	WA/1778/2023 11514/2023	SOURAV AGARWAL-MP	AVIJIT PATNAIK
180	WP(C)/24059/2023 11515/2023	NILIMA BILUNG-MP	SURENDR KUMAR GARTIA
181	WP(C)/23434/2023 11516/2023	PRASANTA GOCHHAYAT-MP	PRITAM KUMAR MOHANTY
182	WP(C)/24060/2023 11517/2023	BRAHMANANDA BEHERA-MP	PRAVAT KUMAR PANDA
183	WP(C)/24061/2023 11518/2023	SURENDRA GRAHACHARYA-MP	PRAVAT KUMAR PANDA
	WP(C)/24065/2023		

184	11519/2023 WP(C)/24066/2023	AAKASH KUMAR AGRAWAL-MP	BIPLAB MOHANTY
185	11520/2023 WP(C)/24067/2023	PRAMILA KUMARI BEHERA-MP	PRAVAT KUMAR PANDA
186	11521/2023 WP(C)/24070/2023	M/S. D.D. BUILDERS PVT. LTD., BBSR-MP	SUBIR PALIT
187	11522/2023 WP(C)/24069/2023	SNEHALATA PRAHARAJ-MP	SARAT KUMAR ACHARYA
188	11523/2023 WP(C)/24071/2023	BASANTI VOLLEYBALL TRUST, ANGUL-MP	BIDESH RANJAN BEHERA
189	11524/2023 WP(C)/24074/2023	SAI SHREEYANKA JENA (MINOR)-MP	SARAT CHANDRA DASH
190	11526/2023 WP(C)/16562/2016	MAITREE SANSAD-MP	M/S.AJOYA MOHANTY
191	11527/2023 WP(C)/18375/2010	GIRIJA B.PATTNAIK-MP	MR. JAGANATH PATNAIK, M/S.P.K.RATH
192	11528/2023 WP(C)/23966/2023	DAYANIDHI PANIGRAHI-MP	BINODINI SINGH
193	11529/2023 WP(C)/24084/2023	ABDUL TAUFIQUE KHAN-MP	AMIT PRASAD BOSE
194	11530/2023 WP(C)/24083/2023	SAROJ ROUT-MP	IPSIT AUROBINDO ACHARYA
195	11531/2023 WP(C)/24085/2023	DEEPAK AGRAWAL-MP	AMIT PRASAD BOSE
196	11532/2023 WP(C)/33205/2021	M/S.SURYA INTERNATIONAL-MP	GOURI MOHAN RATH
197	11533/2023 WP(C)/20860/2023	DR. MANOJ KUMAR NAYAK-MP	LALIT KUMAR MAHARANA
198	11534/2023 WP(C)/24092/2023	ITISHREE KHATUA-MP	DEEPAK KUMAR MOHAPATRA
199	11535/2023 WP(C)/24101/2023	KRUSHNA CHANDRA SAHU-MP	RAJAKISHORE SAHOO
200	11536/2023 WP(C)/20379/2023	BATAKRUSHNA BEHERA-MP	
201	11537/2023 WP(C)/24104/2023	RAKESH KUMAR MISHRA-MP	ANIL KUMAR DAS
202	11538/2023 WP(C)/24106/2023	BISWAJIT RANJAN CHAND-MP	ANIL KUMAR DAS
203	11539/2023 WP(C)/24107/2023	SNEHABALA DAS-MP	SIDHESWAR MOHANTY
204	11540/2023 WP(C)/24108/2023	JYOTIRMAYA BEHERA-MP	ANIL KUMAR DAS
205	11541/2023 WP(C)/24111/2023	TAPASWINI PATTNAIK-MP	SUKANTA KUMAR MISHRA
206	11542/2023 WP(C)/24114/2023	ZONAL MANAGER, UCO BANK, BBSR-MP	SUBRAT MISRA
207	11543/2023 WP(C)/7431/2023	PRUTHIVIRAJ KAMILA-MP	BHAKTA RANJAN BARIK
208	11544/2023 WP(C)/24113/2023	DR. N.MAHEHWARI-MP	AVIJIT MISHRA
209	11545/2023 WP(C)/24115/2023	ZONAL MANAGER, UCO BANK, BBSR-MP	SUBRAT MISRA
210	11546/2023 WP(C)/24116/2023	DR. SRIBATSA KUMAR MAHAPATRA-MP	AVIJIT MISHRA
211	11547/2023 WP(C)/5163/2023	RAJANI KANTA SETHY-MP	SUKANTA KUMAR DALAI
212	11548/2023 WP(C)/16472/2023	DAMODAR DAS-MP	SUKANTA KUMAR DALAI
213	11549/2023 WP(C)/24117/2023	ZONAL MANAGER, UCO BANK, BBSR-MP	SUBRAT MISRA
214	11550/2023 WP(C)/36356/2022	INDIRA PRIYADARSHINI KAR-MP	SUKANTA KUMAR DALAI
215	11551/2023	PUJA PANDA SEBAYAT SAMITY, BBSR-MP	DWARIKA PRASAD MOHANTY

216	WP(C)/16140/2023 11552/2023	M/S ZENITH MINING PVT. LTD., CUTTACK-MP	SIDHARTH MISHRA
217	WP(C)/24098/2023 11553/2023	THE DEAN AND PRINCIPAL, VEER SURENDRA SAI INSTITUTE OF MEDICAL EDUCATION AND RESEARCH-MP	
218	WP(C)/24120/2023 11554/2023	M/S BIGHNESWAR NAYAK-MP	RABINDRA NATH PAL
219	WP(C)/24121/2023 11555/2023	SAPNESWAR MAHADEV-MP	N.P.PARIJA
220	WP(C)/9539/2012 11556/2023	SAPNESWAR MAHADEV-MP	M/S.N.P.PARIJA
221	WP(C)/9539/2012 11557/2023	SAPNESWAR MAHADEV-MP	M/S.N.P.PARIJA
222	WP(C)/9539/2012 11558/2023	GOUTAM MALLIK-MP	DEEPAK KUMAR MOHAPATRA
223	WP(C)/24124/2023 11559/2023	LAXMIDHAR SAHOO-MP	BHUBANANANDA MISHRA
224	WP(C)/23667/2015 11560/2023	NRUSINGHA JENA-MP	SUKANTA KUMAR DALAI
225	WP(C)/24125/2023 11561/2023	JAGANNATH BEHERA-MP	DEEPAK KUMAR MOHAPATRA
226	WP(C)/24126/2023 11563/2023	JAGABANDHU DASH-MP	
227	WP(C)/13900/2018 11564/2023	BADHULI BISWAL-MP	SAUBHAGYA KUMAR SAMAL
228	WP(C)/24141/2023 11565/2023	BADHULI BISWAL-MP	SAUBHAGYA KUMAR SAMAL
229	WP(C)/24141/2023 11566/2023	B.VANAJAKSHI-MP	SUSANTA KUMAR DASH
230	WP(C)/5937/2023 11567/2023	DR. AMAR KUMAR BHAGAT-MP	MANOJ KUMAR PATI
231	WP(C)/24143/2023 11568/2023	KUMARI PANDA-MP	SUSANTA KUMAR DASH
232	WP(C)/5939/2023 11569/2023	S.LAXMI BAI PATRA-MP	SUSANTA KUMAR DASH
233	WP(C)/5942/2023 11570/2023	JADAB KUMAR SAHU-MP	SAIBRATA RATH
234	WP(C)/24144/2023 11571/2023	NETA SECURITY SERVICES PVT. LTD., BBSR-MP	BISHNU PRASAD PRADHAN
235	WP(C)/24145/2023 11572/2023	SANGHAMITRA PATTNAIK-MP	SAIBRATA RATH
236	WP(C)/24146/2023 11573/2023	B.SWETALINA-MP	KAUSTUVA MOHANTY
237	WP(C)/24149/2023 11574/2023	BHUSHAN POWER AND STEEL LTD., SAMBALPUR-MP	SATYA SMRUTI MOHANTY
238	WP(C)/24152/2023 11575/2023	ACHYUTANANDA SINGH-MP	
239	WP(C)/20809/2023 11576/2023	PRAVA RANJAN MISHRA-MP	SIDHARTHA MISHRA
240	WP(C)/24153/2023 11577/2023	PARESH GIRI @ PARESH CHANDRA GIRI-MP	JYOTI RANJAN DEO
241	WP(C)/137/2023 11578/2023	JAURU EKKA-MP	SAMEER KUMAR DAS
242	WP(C)/21243/2023 11579/2023	YASHOBANTA NAIK-MP	
243	WP(C)/15657/2023 11580/2023	UAL ODISHA, (PROP. UAL INDUSTRIES LTD.), KOLKATA-MP	UDUMYA MISHRA
244	WP(C)/22515/2023 11581/2023	BINAPANI DEY-MP	SATYABRATA MOHANTY
245	WP(C)/24159/2023 11582/2023	OMM PRATIK DASH-MP	RUDRA NARAYAN PARIJA
246	WP(C)/24160/2023 11583/2023	MANOJ KUMAR PASAYAT-MP	CHANDRAKANTA NAYAK
	WP(C)/24163/2023		

247	11584/2023 WP(C)/13422/2023	ASHOK KUMAR SAMANTARAY-MP	J.K.MISHRA 2
248	11585/2023 WP(C)/24164/2023	M/S. MAA SARALA FLY ASH BRICKS, CUTTACK-MP	ADITYA NARAYAN RAY
249	11586/2023 WP(C)/31988/2022	BRUNDABAN NAYAK-MP	S.S.RAO
250	11587/2023 WP(C)/3029/2023	SOUBHAGYA LAXMI ACHARYA-MP	BIDESH RANJAN BEHERA
251	11588/2023 WP(C)/17431/2023	SRI RAMA CHARITA MANASA MANDALI, BBSR-MP	RAMDAS ACHARY
252	11589/2023 WP(C)/24164/2023	M/S. MAA SARALA FLY ASH BRICKS, CUTTACK-MP	ADITYA NARAYAN RAY
253	11590/2023 WP(C)/24170/2023	BANKIM CHANDRA MISHRA-MP	SHASHI BHUSAN JENA
254	11591/2023 WP(C)/24169/2023	M/S MAHAVIR INFRA DEVELOPERS PVT. LTD., BBSR-MP	KANANBALA ROY CHOUDHURY
255	11592/2023 WP(C)/24174/2023	M/S MAHAVIR INFRA DEVELOPERS PVT. LTD., BBSR-MP	KANANBALA ROY CHOUDHURY
256	11593/2023 WP(C)/23178/2023	SK. MAHAMAD ALLI-MP	SOUMYA MISHRA
257	11594/2023 WP(C)/24180/2023	BHABANI SHANKAR ROUT-MP	BHABANI PRASAD MOHANTY
258	11595/2023 WP(C)/24188/2023	MALATI MOHANTA-MP	RAMAKANTA PANDA
259	11596/2023 WP(C)/24190/2023	BINDUBALA SENAPATI-MP	BHABANI PRASAD MOHANTY
260	11597/2023 WP(C)/24193/2023	MAMINA GIRI-MP	BHABANI PRASAD MOHANTY
261	11598/2023 WP(C)/24192/2023	SUBHO ROY BHANDARY-MP	UMESH CHANDRA MOHANTY
262	11599/2023 WP(C)/24195/2023	AHALYA SAHOO-MP	UMESH CHANDRA MOHANTY
263	11600/2023 WP(C)/23981/2023	PUNJAB NATIONAL BANK, BBSR-MP	RAMACHANDRA PANIGRAHY
264	11601/2023 WP(C)/24197/2023	BIJAYA KUMAR SAHOO-MP	UMESH CHANDRA MOHANTY
265	11602/2023 WP(C)/24200/2023	GOVIND PRASAD CHHAPADIA-MP	SOUMYA MISHRA
266	11603/2023 WP(C)/24203/2023	JNANA RANJAN MOHARANA-MP	SUBHANKAR ROUT
267	11604/2023 WP(C)/24203/2023	JNANA RANJAN MOHARANA-MP	SUBHANKAR ROUT
268	11605/2023 WP(C)/19758/2023	S.K.D ASSOCIATES, CUTTACK-MP	
269	11606/2023 WP(C)/24210/2023	CHANDRAKALA PATSANI-MP	DARPANARAYAN PATTANAYAK
270	11607/2023 WP(C)/24210/2023	CHANDRAKALA PATSANI-MP	DARPANARAYAN PATTANAYAK
271	11608/2023 WP(C)/13164/2016	BASANTA MANJARI MOHANTY-MP	
272	11609/2023 WP(C)/13175/2016	CHHABIRANI PATTNAIK-MP	
273	11610/2023 WP(C)/13185/2016	SANTILATA BISWAL-MP	
274	11611/2023 WP(C)/24219/2023	BIJAY MALLICK-MP	RAMDAS ACHARY
275	11612/2023 WP(C)/16324/2018	G.SATYANARAYAN-MP	ABANINDRA NARAYAN PATTNAIK
276	11613/2023 WP(C)/24224/2023	RAJKISHOR MALLICK-MP	DEBIDUTTA MOHAPATRA
277	11614/2023 WP(C)/24229/2023	SIMANCHAL MOHAPATRA-MP	DEBIDUTTA MOHAPATRA
278	11615/2023	M/S P.M.CONTRACTORS PVT. LTD., BBSR-MP	KANANBALA ROY CHOUDHURY

279	WP(C)/24228/2023 11616/2023	RAKESH CHANDRA MALLICK-MP	DEBIDUTTA MOHAPATRA
280	WP(C)/24232/2023 11617/2023	SANGHAMITRA PATTANAIK-MP	SAIBRATA RATH
281	WP(C)/24233/2023 11618/2023	MAHODADHI BUILDERS PVT. LTD., BBSR-MP	SURYAKANTA DASH
282	WP(C)/24242/2023 11619/2023	HEADMASTER, DURGAPUR BIDYAPITHA-MP	M/S.SAMEER KUMAR DAS
283	WP(C)/29032/2019 11620/2023	PRAHALLADA SAHOO @ SUBUDDHI-MP	PITAMBAR ACHARYA
284	WP(C)/24246/2023 11621/2023	BINOD KUMAR PATNAIK-MP	SUKANTA KUMAR DALAI
285	WP(C)/24248/2023 11622/2023	BIRANCHI NARAYAN SAMAL-MP	SUKANTA KUMAR DALAI
286	WP(C)/24250/2023 11623/2023	BIRANCHI NARAYAN SAMAL-MP	SUKANTA KUMAR DALAI
287	WP(C)/24250/2023 11624/2023	UMBURA @ AMBURA PRADHAN-MP	SANJIB KUMAR BHANJADEO
288	WP(C)/24244/2023 11625/2023	DAITARI SAMAL-MP	SUKANTA KUMAR DALAI
289	WP(C)/24251/2023 11626/2023	MURU GAMANGO-MP	SUKANTA KUMAR DALAI
290	WP(C)/24253/2023 11627/2023	JALARPUR GRAM PANCHAYAT, CUTTACK-MP	SUKANTA KUMAR DALAI
291	WP(C)/24254/2023 11628/2023	MAHABAHU BEHERA-MP	OM SWARUP
292	WP(C)/24255/2023 11629/2023	GOVERNING BODY OF MANINAGA BAHUMUKHEE HIGH	ER SECONDARY SCHOOL, TAKARA-MP
293	WP(C)/24256/2023 11630/2023	CHITTARANJAN NAYAK-MP	PRASANTA KUMAR NANDA
	WP(C)/24257/2023		